

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEW DELHI**

O.A. No. 413/2025

In the matter of:

Abhisht Kusum Gupta

.....Applicant

Versus

Union of India & ors

.....Respondents

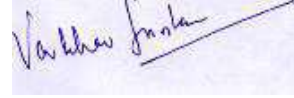
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Respondent No. 07
HPSPCB

Through



Vaibhav Srivastva
Advocate

Place: Shimla, H.P.
Dated: 25.04.2026

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**RESPONSE ON BEHALF OF H.P. STATE POLLUTION
CONTROL BOARD (RESPONDENT NO. 07).**

Most respectfully showeth:

1. That in the present matter the applicant has raised a plea about the pollution in Rivers Jhelum, Chenab, Ravi, Beas, and Sutlej in the States of Punjab, Himachal Pradesh and Jammu and Kashmir which has been stated to constitute lifeline of the Indo-Gangetic Plain. The allegation of the applicant is that these rivers are facing degradation due to unregulated industrial discharge, large scale sand mining, encroachment and illegal constructions along with the river bank. The applicant has also raised allegations of unauthorised use of the flood plain areas of these rivers.
2. That the Hon'ble National Green Tribunal (NGT) vide order dated 20.09.2018 passed in O.A. No. 673/2018 (News item published in "The Hindu" authored by Shri Jacob Koshy titled " More river stretches are now critically polluted": CPCB) has directed the States

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to prepare Action Plans to improve the water quality of the polluted rivers stretches. In compliance with the directions of Hon'ble NGT, the State of Himachal Pradesh constituted a River Rejuvenation Committee (RRC) vide notification dated 17.11.2018 comprising of Director (Environment Science & Technology), Director (Urban Development), Director (Industries) and Member Secretary, H.P. State Pollution Control Board. It is further submitted that District Level Special Task Forces (DLSF) were also notified by the State Government vide notification dated 04.12.2018 for effective implementation and monitoring of river rejuvenation plans. The River Rejuvenation Committee held six meetings under the Chairmanship of the Additional Chief Secretary (Environment), Government of Himachal Pradesh and based on the recommendations of the RRC, Action Plans for polluted river stretches were prepared and submitted to CPCB. It is submitted that revised Action Plans to improve the water quality of the polluted rivers stretches has also been submitted by the State of H.P. to the Department of Water Resources, RD & GR, Ministry of Jal Shakti and Central Pollution Control Board vide letter dated 07.12.2023, copy of which is annexed as **Annexure-I**.

It is submitted that the aforesaid action plans focus on the following thrust areas/ actionable points w.r.t. identified polluted river stretches: (i) construction of new STPs, (ii) increasing the connectivity by construction/ expansion of Sewerage network, (iii) effective solid waste management and (iv) plantation activities.

It is submitted that the implementation of the action plans are being reviewed at the highest level by the Chief Secretary to Govt. of H.P. and review meetings under the Chairmanship of the Chief Secretary to Govt. of H.P. were conducted on dated 20.05.2024 and

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29.07.2025. The copy of the minutes of meetings reflecting the implementation status of the action plan formulated for the rejuvenation of the polluted river stretches is annexed as **Annexure-II**. Review meeting for the year 2026 under the Chairmanship of the Chief Secretary to Govt. of H.P. will also be held shortly. The progress report of the implementation of the action plan is also being regularly submitted to the Ministry of Jal Shakti, Govt, of India.

3. It is submitted that the Central Pollution Control Board (CPCB) has published a latest report on "Polluted River Stretches for Restoration of Water Quality", in October 2025, based on the water quality data for the years 2022 and 2023. As per latest report of CPCB, total 10 rivers stretches/tributaries have been found non-compliant with the prescribed Water Quality Criteria with respect to Biochemical Oxygen Demand (BOD). The details of the identified polluted river stretches are provided in the table below:

S. No.	River	Polluted River Stretch / Location	Priority Class
1	RATTA	River Ratta before confluence to River Sirsa	I
2	MARKANDA	River Markanda from U/S Kala Amb to Naraingarh	I
3	BALD	River Bald D/S landfill site at Baddi	II
4	SARSA (SIRSA)	River Sarsa (Sirsa) from U/S Sitomarhi Nallah to Baddi	II
5	SWAN	River Swan from D/S of Una at Rampur Bridge to Dhangla Village	II
6	KAUSHALYA	River Kaushalya at U/S Parwanoo	III
7	GIRI	River Giri from D/S Yashwant Nagar after confluence with Ashwani Khad to D/S Sataun	III
8	ASHWANI	Ashwani Khad from U/S of weir site of	IV

S. No.	River	Polluted River Stretch / Location	Priority Class
	KHAD	WTP near Ashwani Bridge to U/S Yashwant Nagar	
9	YAMUNA	River Yamuna from Paonta Sahib to D/S Paonta Sahib	IV
10	BEAS	River Beas from U/S Sujanpur Tihra to D/S Nadaun Town after confluence of MaanKhad	V

4. That regarding the status of water quality of five rivers mentioned in the Original Application, it is submitted that River Jhelum does not flow in the State of Himachal Pradesh whereas, the stretches of River Chenab, River Sutlej and River Ravi are not polluted river stretches as per the latest CPCB's report, 2025. It is submitted that only a single river stretch i.e. River Beas stretch (from Sujanpur Tihra to Nadaun) has been identified as a polluted river stretch in the State of H.P. as per the CPCB's Report, 2025 and that too is categorized as Priority-V i.e. the least polluted category.
5. It is submitted that the Central Pollution Control Board (CPCB) in coordination with State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) has established a National Water Quality Monitoring Programme (NWMP) under Control of Pollution Scheme of the Ministry of Environment, Forest & Climate Change, Govt. of India. The water quality data under NWMP is utilized for identification of polluted river stretches by CPCB based on the level of organic load which is measured in terms of biochemical oxygen demand (BOD) concentration. Locations/stretches of rivers which are not meeting the Primary Water Quality criterion for outdoor bathing for Biochemical

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Oxygen Demand (BOD) parameter (indicator of organic pollution) are identified as polluted location/ stretches. The polluted river stretches are classified under Priority Class-I to Priority Class-V wherein, Priority Class-I being most polluted with BOD value of more than 30 mg/l and Priority Class-V being least polluted.

6. It is submitted that the HPSPCB is monitoring water quality of major rivers under the National Water Quality Monitoring (NWMP/MINARS) program sponsored by the Central Pollution Control Board at 243 locations on monthly basis and at 128 locations on quarterly basis in the State of H.P. under the State Water Quality Monitoring (SWQM) program. Further, in reference to rivers mentioned in aforesaid case, it is submitted that HPSPCB is carrying out river monitoring at 13 selected locations for river Beas, at 7 locations for river Satluj and at 6 locations for river Ravi. In this regard, river monitoring results of the rivers Beas, Satluj and Ravi being monitored at 26 locations in the year 2025 is annexed as **Annexure-III**, wherein, it has been observed that the water quality of the above mentioned rivers in terms of Designated Best Use (DBU) at most of the locations is ranging between A to C category and in terms of Water Quality Index (WQI) the monitoring locations are mostly found in 'Satisfactory' category, as the parameters like Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD), Faecal Coliform (FC) and Total Coliform (TC) are found within the permissible limits as specified by the Central Pollution Control Board.
7. That regarding the issue of setting up of requisite number of STPs and CETPs to address gaps in generation and treatment of sewage/effluents, it is submitted that there are total 83 number of

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existing STPs in the State of Himachal Pradesh out of which 81 STPs are operational. In the urban areas of the State, total Treatment Capacity of STPs is 142.123 MLD and total capacity utilization of existing STPs in Urban areas (Sewage inflow) is 87.13 MLD. In the rural areas of the State, total Treatment Capacity of STPs is 7.543 MLD and total capacity utilization of existing STPs in rural areas is 3.77 MLD. Further, at present total 68 numbers of STPs are under-construction in the State of H.P. The details of existing STPs and STPs under-construction in the State of H.P. is annexed as **Annexure-IV**.

It is further submitted that the industrial effluents are also being regularly monitored in the State. At present, 1138 numbers of water polluting industries are connected with ETPs and 610 numbers of industrial units are connected to CETPs. At present, there are 02 operational and 01 proposed CETPs (Common Effluent Treatment Plants) in the State, status of which is tabulated as follows:


Common Effluent Treatment Plants

Sr. No.	Location	Capacity	Status	Remarks
1	CETP at Kenduwal, Baddi, District-Solan (HP)	25	Operational	<ul style="list-style-type: none"> The CETP is compliant on all parameters apart from Bio-assay as per monitoring results in Dec-25 and Jan -26.
2	CETP Kala Amb, District-Sirmour	Phase I 2.5 MLD	Operational	<ul style="list-style-type: none"> The CETP-cum STP plant is completed. The project is based on MBBR technology. The CETP is compliant as per monitoring results in Dec-25 and Jan -26..

It is submitted that HPSPCB is regularly carrying out inspection, monitoring and sampling of the STPs, ETPs and CETPs and taking regulatory action including imposition of Environmental Compensation on non complying STPs and ETPs for non-compliance of discharge norms.

8. It is humbly submitted that the HPSPCB is taking all necessary remedial measures to combat water pollution and rejuvenation of rivers stretches in the State. The above response on behalf of HPSPCB may kindly be taken on record.

Place: Shimla, H.P.
Dated: 25/04/2026


Chandan Kumar Singh
Environmental Engineer,
Head Office, HPSPCB, Shimla.

No. STE-E(3)-3/2020-loose

Government of Himachal Pradesh

Department of Environment, Science Technology & Climate Change

From

The Chief Secretary to the
Government of Himachal Pradesh

To

1. The Secretary,
Department of Water Resources, RD&GR, Ministry of Jal Shakti,
Government of India, New Delhi-110003.

2. The Member Secretary,
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Government of India, New Delhi-110003.

Dated: Shimla-2, the 7th December, 2023.

Subject: Submission of the Action Plan for rejuvenation of the polluted river stretches.

Sir,

I am directed to refer to the subject cited above and to say that as per the "Draft Report on Polluted River Stretches for Restoration of Water Quality, August 2022" shared by CPCB, following rivers have been proposed to be categorized as polluted river stretches *Priority-I* in the State of Himachal Pradesh: -

Sr. No.	River	Polluted River	Max BOD Observed 2019 & 2021	Priority Class
1.	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2.	Bald	Along Baddi	40	I (New addition)
3.	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4.	Sukhana	Along Parwanoo	72	I Category unchanged

However, in the meeting of Central Monitoring Committee constituted by Hon'ble NGT vide order in OA No. 673 of 2018 held under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti on 12.05.2023, it has been directed that State should submit detailed action plan with timelines for the polluted river Stretches, especially those under *Priority-I*.

In this regard, the State Pollution Control Board has prepared Action Plan for the above mentioned river stretches, *Priority-I* in compliance to directions issued by Hon'ble National Green Tribunal in the matter of OA No. 673/2018. A copy

of Action Plan duly approved by the Government is enclosed herewith for taking further necessary action. It is requested that the Action Plan may be taken on record in compliance to the order passed by the Hon'ble NGT in OA No. 673/2018.

Yours faithfully,


(Satpal Dhiman)

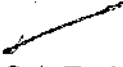
Additional Secretary (Env. Sci. Tech.&CC) to the
Government of Himachal Pradesh
Phone No. 0177-2621874

Endst. No. As above

Dated: Shimla-2

-12-2023.

Copy is forwarded to the Member Secretary, HPPCB, Shimla-171009
for favour of information.


Additional Secretary (Env. Sci. Tech.&CC) to the
Government of Himachal Pradesh

Action Plan for Rejuvenation of Sukhna Nallah

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**Action Plan with timelines including the organization/agency responsible for its
 implementation for Rejuvenation of Sukhna Nallah in compliance with Hon'ble NGT order in
 O.A. 673 of 2018**

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Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
I	Industrial Effluent Management			
(a)	Inventorization of the water polluting industries in the catchment of Sukhna Nalchannah covering assessment on aspects relating to status of Consents under Water & Air Acts and authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge. <ul style="list-style-type: none"> • Regular inspections as per schedule notified. 	HPSPCB	Continuous activity.	<ul style="list-style-type: none"> • Completed Total 56 no's of water Polluting industries located at the stretch of Sukhna Nallah. All the units are being regularly inspected by HPPSPCB RO Parwanoo. Actions are initiated as and when violations are observed in the units.
(b)	Action against the identified industries in operation without Consent under Water & Air Act/Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. <ul style="list-style-type: none"> • To ensure all units have valid consent. 	HPSPCB	Continuous activity.	All the industries have obtained consent to operate. Applications for further renewal of 14 units are under process.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards. <ul style="list-style-type: none"> • Routine inspections. 	HPSPCB	Continuous activity.	Power Disconnection of 01 number of units not complying with provisions of Water Act, 1974 have been initiated.

Sr. No. 380	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
(d)	Prohibition of Burning of any kind of waste including agro residue. <ul style="list-style-type: none"> • Complete ban on Open Burning and littering. • Installation of CCTV cameras at SWM site Parwanoo and at 05 No. of hotspot locations. 	MC Parwanoo and HPSPCB	31.12.2023	Directions have been issued to the EO MC Parwanoo and advisory has also been issued to the industries through The President Industries Association Parwanoo (PIA) in this regard. Regular Challaning drives such as Plastic uses, Littering etc. are being organized and challans were issued against defaulting units for non-compliance of the provisions of SWM Rules 2016 as per HP Non-Biodegradable Garbage Control Act.
(e)	Estimation of industrial effluent generation. <ul style="list-style-type: none"> • Inventorization of all water polluting industries and known-point sources. 	State Govt., Deptt. of Industries, District Administration	Continuous Activity	All the water polluting industries have installed necessary PCD's for treatment of waste water. Estimation of quantum of effluent generation in Parwanoo area has already been completed.
(f)	Setting up of Solid Waste Management Site. <ol style="list-style-type: none"> i. 100% Source Segregation of solid waste. ii. Installation of weigh bridge at SWM site Sect-5. iii. Installation of Fire Hydrant and firefighting equipment's at SWM site Sect-05. iv. Extension of shed for RDF storage and loading and unloading shed. v. Setting up of own Material Recovery Facility and Composting facility 	Executive Officer, MC Parwanoo	i. 90 days. ii. 31.12.23 iii. 31.03.24 iv. 31.03.24 v. 31.03.24	In Parwanoo Town, MC Parwanoo has signed MOU with M/s JBR Technologies Pvt. Ltd for disposal of Solid waste.

Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
(g)	Conversion of industrial units to ZLD.	HPSPCB	31.03.2024	<p>Currently 05 Number of red category units are meeting Zero Liquid Discharge i.e.</p> <ol style="list-style-type: none"> 1. M/s Electrowave Electronics 2. M/s Daljeet Electroplating 3. M/s Premier Electroplating 4. M/s Him Metal Processing 5. M/s Himachal Fastener
II Domestic Sewage Management				
(a)	<p>Area wise estimation of total population, water requirement and sewage generation.</p> <ul style="list-style-type: none"> • Installation of remaining 01 STP of capacity 01 MLD (out of 02 proposed) is under Process at Tipra. 	HIMUDA, JSV, Urban Development, Rural Development Department	31.03.2024	<p>As per Census 2011, the population of Parwanoo area is 8758 persons and the present population including the floating population for employment and non-permanent residents is around 20,000 persons.</p> <p>As per the information provided by the HIMUDA Parwanoo the water supplied is about 2.5 MLD and the Sewage Load of Parwanoo comes around about 02 MLD.</p> <p>In Parwanoo Town 02 No. of 01 MLD, STP's are proposed to be installed. Out of which 01 number has been installed and is operational at Sector-2 Parwanoo. Remaining 01 No. STP is under process.</p>
(d)	<p>Repair/Improvement of existing phyto-remediation system installed in Semtal Nallah.</p> <ul style="list-style-type: none"> • To repair the root zone bed and improvement in design to improve its efficiency. 	MC Parwanoo	31.03.2024	<p>01 No. of Phyto-remediation system was installed in Semtal Nallah for in-situ treatment.</p> <p>Due to heavy rains the working and root zone bed got disturbed.</p>

Sr. No. 382	Action taken Points for Rejuvenation of Sukhna Nallah	Agency ¹⁴ Responsible for Execution of Task	Timeline	Remarks
III	Ground Water Management			
(a)	Sampling of Tube wells, Bore wells, Hand Pumps.	JSV and HPSPCB	Continuous Activity	Monthly 03 No. of samples are collected to check ground water quality in Parwanoo Town. All the samples are complying with the standards.
IV	Miscellaneous			
(a)	Regular monitoring and sampling of water quality of Sukhna Nallah and various drains on monthly basis.	HPSPCB	Continuous Activity	10 No's of Sample have been collected from on the stretch of Sukhna Nallah and its tributaries every Month.
(b)	Detection and removal of encroachment on forest land	Dept. of Forest	Continuous activity	<p>The concerned field officers of the Forest Department, in whose jurisdiction this stretch falls, have been instructed to detect and remove encroachments on forest land in this stretch on priority.</p> <p>The concerned field officers of the Forest Department have been instructed to ensure that there is no illegal dumping of muck in to the forest land falling in this stretch.</p>
(c)	Impact of water pollution on health of public by organizing Health camp.	State Health Deptt.	Continuous Activity	Health camps are being regularly organized in Sukhna Catchment to check water borne diseases.
(d)	Involvement of Civil Society <ol style="list-style-type: none"> i. 01 Public Awareness Drive a month. ii. Installation of LED/Digital display boards for public advisories. 	MC Parwanoo	<ol style="list-style-type: none"> i. Continuous Activity ii. 31.03.2024 	Cleanliness drives are being regularly organized in Parwanoo town by involving various Stake Holders, Institutions, Industrial Units of Parwanoo, and agencies.

Sr. No.	Action taken Points for Rejuvenation of Sukhna Nallah	Agency Responsible for Execution of Task	Timeline	Remarks
(e)	Complaints redressal system	HPSPCB	Continuous Activity	There are complaint redressal systems available for filing complaints like E-samadhan, CM Seva Sankalp, Him Pragati, 24x7 helpline of HPSPCB etc.
(f)	Prevention of solid waste dumping in water bodies. <ul style="list-style-type: none"> • Installation of solid waste catch-nets at 05 locations. 	MC Parwanoo	31.03.2024	Currently routine inspections are conducted in Parwanoo area.

**Action Plan for Rejuvenation of
River Sirsa, Baddi- Nalagarh,
District Solan H.P.**

Action Plan with timelines (Short, Medium and Long Term Plan) including the organization/agency responsible for Rejuvenation of River Sirsa, Baddi- Nalagarh, District Solan H.P.

1. Industrial Sewage Management:-

Sr. No.	Action Points	Responsible Agency	Timeline for completion of action plan	Remarks
(a)	Inventorization of the Water Polluting Industries in the catchment of River Sirsa covering assessment on aspects relating to status of Consents under Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge.	HPSPCB	Completed	-
(b)	Action against the identified industries in operation without Consent under Water & Air Act /Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.	HPSPCB	Continuous Activity	Action as per relevant provisions of Water Act, 1974 and Air Act, 1981 is taken against any unit found operating without mandatory consent of the HPSPCB.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	Inspection and Sampling of unit is conducted on regular basis and action is initiated against the defaulting units as per relevant provisions of Water Act, 1974 and Air Act, 1981
(d)	Prohibition of Disposal of Municipal Solid Waste, Plastic Waste, Bio-medical Waste, Hazardous Waste and Burning of any kind of Solid Waste.	BBNDA Municipal Council Baddi, Municipal Council, Nalagarh, District Administration	Continuous Activity	-
(e)	Improvement in functioning of existing CETP at Baddi w.r.t connecting the near about areas with Conveyance Pipeline	JSV, Baddi Infrastructure (SVP)- CETP, Department of Industries		Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), 4684 connection released. The A/A & ES for construction of Sewerage scheme to Baddi Town in Tehsil Baddi District Solan have been accorded on

				dated 02.09.2023 amounting to Rs. 37.0971 Crore under “Special Assistance to the State for Capital Expenditure 2023-24”.
(f)	Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi.	HPSPCB	Continuous Activity	-
(g)	Detection of leakages inconveyance pipelines of CETP, Baddi.	HPSPCB, Baddi Infrastructure	Continuous Activity	-
(h)	Detection of leakages in sewage pipeline	JSV	Continuous Activity	-
(i)	Identification of industries falling in the catchment Zone of CETP, Baddi and not connected with CETP and Action to be taken thereafter.	HPSPCB	Completed	-
(j)	Proposal for improvement in functioning of CETP by modification in treatment process to improve the discharge effluent quality.	Baddi Infrastructure	May 2025	3 MLD Effluent Refractory Management & TDS Reduction in in the CETP is proposed and studies are being carried out.
(k)	Installation of Real Time Online Effluent Monitoring System on category 17 units.	HPSPCB	Completed	-
(l)	Sludge Management from Industrial Effluent Treatment.	HPSPCB		Sludge generated is being sent to SSWML Dabhota
(m)	Setting up & operation of a Solid Waste Management facility at Kenduwal, Baddi	State Govt., Deptt. of Industries, District Administration, BBNDA and Deptt. of Urban Development	Completed	

2. Domestic Sewage Management

(a)	Area-wise estimation of total population, water requirement, and sewage generation of Baddi-Nalagarh Area.	BBNDA, J.S.V., Department of Rural Development, District Administration, Statical Department	31.12.2023	-
(b)	Measurement of Flow of Drains, Pollution Load contributing to River Sirsa.	J.S.V. & HPSPCB	Continuous process	-
(c)	Execution of Project Proposal for Sewage Management through State of Art-Technology for Sewage Treatment Plant at Nalagarh.	J.S.V.	Completed	-
(d)	Installation of continuous Real Time Water Quality Monitoring Station on River Sirsa.	J.S.V.	Completed	-
(e)	Sewage Management for Industrial Areas of Baddi, Jharmajri, Lodhimajra, Davni, & Thana.	HPSIDC, DIC	Completed	-
(f)	Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof	Rural Development/Block Development Office, Nalagarh.	31.03.2024	-
(g)	Identification of Un-authorized Jhuggis in the BBN area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of River Sirsa and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.	BBNDA, J.S.V., And MC baddi and nalagarh	31.12.2023	-
(h)	Implementation of phyto remediation project in the Sandholi Nallah and Housing Board Nallah w.r.t. Hotspot of Water Contamination : Sandholi Nallah, Housing Board Nallah and Un-authorized Jhuggis in the catchment	District Administration/ HPSPCB	31.03.2024	Work to be executed by Indorama India limited and Morepen Laboratories Limited w.r.t. Condition imposed in the Environmental Clearance granted from SEIAA.

3. Ground Water Management

(a)	Sampling of Tube wells, Bore wells, Hand Pumps in BBN area.	J.S.V., HPSPCB	Continuous activity	-
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(b)	Sampling and analysis of Drinking Water Supply Schemes in and around Baddi Nalagarh Area	J.S.V.	Continuous activity	-
(c)	Sealing of contaminated hand pumps and found to be unfit for drinking purpose by the public.	J.S.V., HP GWA	Continuous activity	-
(d)	Carrying assessment of ground water survey for quality and to identify over exploited and critical areas.	J.S.V., HP GWA	Completed	-
(e)	To conduct periodic surprise inspection of the industries to rule-out any forceful injection of industrial effluents into ground water sources	HPSPCB	Continuous activity	-
(f)	All the industries should be directed to obtain NOC from HPGWA/ CGWA and action against the units in operation without obtaining NOC from PGWA/ CGWA.	J.S.V.	Continuous activity	-
(g)	Remedial measures for de-contamination of Highly Polluted Ground Water resources within Jurisdiction of Baddi – Nalagarh Area.	J.S.V. & HPSPCB	Not identified	-

4. Miscellaneous

(a)	Regular monitoring and sampling of water quality of River Sirsa and various drains on monthly basis.	HPSPCB	Continuous activity	-
(b)	Impact of water pollution on health of public by organizing Health camp	State Health Deptt.	Every 3 Month	-
(c)	Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks	Forest Department		-
(d)	Checking Encroachment in FPZ of River Sirsa by Notifying the Flood plain Area.	District Local Administration/ BBNDA/ J.S.V.		-
(e)	Setting up of website for public participation.	HPSPCB	Completed.	-
(f)	Monitoring of the Executing the Action Plans	BBNDA, HPSPCB	Continuous activity	-
(g)	Cleanliness Drive along the Stretch of River Sirsa	HPSPCB, BBNDA, Ind. Deptt, Urban Local Body Rural Development, Industries Association and other stakeholders.	Continuous activity	-

(h)	Identification and regulation of unauthorized tankers engaged in illegal discharge of sewage in river/nallahs	RTO Nalagarh, Police, BBND, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration	31.12.23 and thereafter continuous	
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5. Other Aspects as NGT Order dated 20.09.2018 and 19.12.2018

(a)	Rain Water Harvesting/ Ground Water Recharge aspects	J.S.V.		10 Sites identified, DPR preparation is under process. Implementation is subject to the availability of funds from the Central Government.
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**Action Plan for Rejuvenation of
Balad Khad
(Non perennial water Body),
Tehsil Baddi, District Solan, H.P.**

Action Plan with timelines (Short, Medium and Long Term Plan) including the organization/agency responsible for Rejuvenation of Balad Khad(Non perennial water Body), Tehsil Baddi, District Solan, H.P.

1. Industrial Sewage Management:-

Sr. No.	Action Points	Responsible Agency	Time Line for completion of action plan	Remarks
(a)	Inventorization of the Water Polluting Industries in the catchment of Balad Khad covering assessment on aspects relating to status of Consents under Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge.	HPSPCB	Completed	-
(b)	Action against the identified industries in operation without Consent under Water & Air Act /Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.	HPSPCB	Continuous Activity	Action as per relevant provisions of Water Act, 1974 and Air Act, 1981 is taken against any unit found operating without mandatory consent of the HPSPCB.
(c)	Actions against the industries who have not installed ETPs or ETPs exist but not operating or treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	Inspection and Sampling of unit is conducted on regular basis and action is initiated against the defaulting units as per relevant provisions of Water Act, 1974 and Air Act, 1981
(d)	Prohibition of Disposal of Municipal Solid Waste, Plastic Waste, Bio-medical Waste, Hazardous Waste and Burning of any kind of Solid Waste.	BBNDA Municipal Council Baddi, District Administration	Continuous Activity	-
(e)	Improvement in functioning of existing CETP at Baddi w.r.t connecting the near about areas with Conveyance Pipeline	JSV, Baddi Infrastructure (SVP)- CETP, Department of Industries		Household Sewerage Connections Total Connections 5492 (3744 DPR + 1748 afterwards), 4684 connection released. The A/A & ES for construction of Sewerage scheme to Baddi Town in Tehsil Baddi District Solan have been accorded on dated 02.09.2023

				amounting to Rs. 37.0971 Crore under “Special Assistance to the State for Capital Expenditure 2023-24”.
(f)	Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi.	HPSPCB	Continuous Activity	-
(g)	Detection of leakages in conveyance pipelines of CETP, Baddi.	HPSPCB, Baddi Infrastructure	Continuous Activity	-
(h)	Detection of leakages in Sewage pipeline	JSV	Continuous activity	
(i)	Identification of industries falling in the catchment Zone of CETP, Baddi and not connected with CETP and Action to be taken thereafter.	HPSPCB	Completed	-
(j)	Installation of Real Time Online Effluent Monitoring System on category 17 units.	HPSPCB	Completed	-
(k)	Sludge Management from Industrial Effluent Treatment.	HPSPCB	Sludge generated is being sent to SSWML Dabhota	-

2. Domestic Sewage Management

(a)	Area-wise estimation of total population, water requirement, and sewage generation of Balad Catchment Area.	BBNDA, J.S.V., Department of Rural Development, District Administration, Stastical Department	31.12.2023	-
(c)	Measurement of Flow of Drains, Pollution Load contributing to Balad Khad.	J.S.V. & HPSPCB	Continuous process	-
(d)	Proper design, execution of sewerage Lines to be incorporated in proposed CETP at Baddi.	J.S.V., Industry Department		-
(e)	Sewage Management for Industrial Areas of Baddi, EPIP Phase-I and II Jharmajri of DIC, Hilltop Jhramajri and HIMUDA industrial area at Bhatolikalan.	DIC and HIMUDA	Completed	-
(f)	Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof	Rural Development/Block Development Office, Nalagarh.	31.03.2024	-

(g)	Identification of Un-authorized Jhuggis in the Balad area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of Balad Khad and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.	BBNDA, J.S.V., And MC Baddi.	31.12.2023	-
(h)	Hotspot of Water Contamination: Jharmajri, Kunjhal, Kotla Nallah and Un-authorized Jhuggis in the Balad catchment.	BBNDA, J.S.V., And MC Baddi.	Continuous activity	Hotspot Identified.

3. Ground Water Management

(a)	Sampling of Tube wells Bore wells, Hand Pumps in BBN area.	J.S.V. , HPSPCB	Continuous activity	-
(b)	Sampling and analysis of Drinking Water Supply Schemes in and around Baddi Area	J.S.V.	Continuous activity	-
(C)	Sealing of contaminated hand pumps and found to be unfit for drinking purpose by the public.	J.S.V. , HP GWA	Continuous activity	-
(d)	Carrying assessment of ground water survey for quality and to identify over exploited and critical areas.	J.S.V. , HP GWA	Completed	-
(e)	To conduct periodic surprise inspection of the industries to rule-out any forceful injection of industrial effluents into ground water sources	HPSPCB	Continuous activity	-
(f)	All the industries should be directed to obtain NOC from HPGWA/ CGWA and action against the units in operation without obtaining NOC from PGWA/ CGWA.	J.S.V	Continuous activity	-
(g)	Remedial measures for de-contamination of Highly Polluted Ground Water resources within Jurisdiction of Baddi – Nalagarh Area.	J.S.V. HPSPCB	&Not identified	-

4. Miscellaneous

(a)	Regular monitoring and sampling of water quality of Balad Khad.	HPSPCB	Continuous activity	-
(b)	Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks	Forest Department		-
(c)	Checking Encroachment in FPZ of Balad Khad by Notifying the Flood plain Area.	District Local Administration/ BBNDA/ JSV		-
(d)	Setting up of website for public participation.	HPSPCB	Completed.	-
(e)	Monitoring of the Executing the Action Plans.	BBNDA, HPSPCB	Continuous activity	-
(f)	Cleanliness Drive along the Stretch of Balad Khad.	HPSPCB, BBNDA, Ind. Deptt, Urban Local Body Rural Development, Industries Association and other stakeholders.	Continuous activity	-
(g)	Identification and regulation of un authorized the tankers engaged in illegal discharge of sewage in river/nallahs	RTO Nalagarh, Police, BBNDA, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration	31.12.23 and thereafter continuous	

5. Other Aspects as NGT Order dated 20.09.2018 and 19.12.2018

(a)	Rain Water Harvesting/ Ground Water Recharge aspects	J.S.V.		10 Sites identified, DPR preparation is under process. Implementation is subject to the availability of funds from the Central Government.
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Action Plan for Rejuvenation of Ashwani Khad.

Action Plan with timelines including the organization/agency responsible for its implementation for Rejuvenation of Ashwani Khad.

1. Domestic Sewage Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Area wise estimation of total population, water requirement and sewage generation.	SJNPL	Completed	Data regarding total population has been taken by SJNPL from Census 2011 and the projected waste water calculations has been done taking into account the decadal growth rate of the area.
2.	Connectivity of left out areas through conveyance pipeline to existing common sewage treatment Plants (STPs) operational along the stretch of Ashwani	SJNPL	Continuous Activity	Area under common STPs is continuously increasing and more no. of households are being provided the facility of connectivity through common STPs.
3.	Upgradation of existing Sewage Treatment Plants (STPs)	SJNPL	STP Malyana:- 31.07.2023 STP Lalpani: 30.11.2023 STP Dhalli:- 31.07.2023	<p>STP Malyana:</p> <ul style="list-style-type: none"> • Work has been completed <p>STP Lalpani:</p> <ul style="list-style-type: none"> • 94% work completed. • Building components completed. • Primary treatment unit has been completed. • Retrofitting of existing UASB tank to SBR basin-II is in progress. • Work of SBR Basin-I in progress after court stay got vacated on 21.1.23. <p>STP Dhalli:</p> <ul style="list-style-type: none"> • Work has been completed.
4.	Sewage Treatment Plants (STPs) proposed.	SJNPL	31.12.2024	There is 1 No. of Common STP proposed in the catchment of River Ashwani i.e. STP Panthaghati (3.1 MLD)

5.	Setting up of Faecal Sludge Treatment Plant (FSTP)	SJPNL	Already Completed	
6.	Channelization of Lift Nallah	SJPNL	31.03.2024	<ul style="list-style-type: none"> Channelization of lift nallah and its landscaping from Indira Gandhi Sports Complex to Lalpani bridge is under progress which will help in collection of solid waste dumped along the nallah.
7.	Installation of Real Time Continuous Effluent Monitoring Stations at outlet of STPs.	SJPNL	31.12.2023	Real time continuous effluent monitoring stations are to be set up at outlets of all the STPs.

2. Industrial Effluent Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Inventorization of the water polluting Industries and Hotels in the catchment of Ashwani Khad.	HPSPCB	Completed	There are 9 water polluting industries and approx. 166 hotels situated in the catchment of Ashwani Khad.
2.	Action against the identified industries/hotels which are not connected with common STPs or who have not installed requisite PCDs i.e. ETPs/STPs or whose treated effluent is not meeting the prescribed standards.	HPSPCB	Continuous Activity	

3. Ground Water Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Sampling of Bore Wells and Hand Pumps from area falling under the catchment of Ashwani Khad.	HPSPCB, SJPNL & JSV	Continuous Activity	HPSPCB is carrying out sampling of one hand pump falling under the catchment of Ashwani Khad on monthly basis.
2.	Sampling and analysis of drinking water supply schemes from area falling under the catchment of Ashwani Khad.	HPSPCB, SJPNL & JSV	Continuous Activity	HPSPCB is carrying out sampling of three drinking water supply schemes falling under the catchment of Ashwani Khad on monthly basis.
3.	Sealing of contaminated hand pumps found to be unfit for drinking purpose by the public.	HPSPCB, MC Shimla, SJPNL & JSV	Continuous Activity	

4. Surface Water Quality Management:-

Sr. No.	Action points	Responsible agency	Timeline for completion of action plan	Remarks
1.	Regular monitoring and sampling of water quality of Ashwani Khad and its tributaries on monthly basis.	HPSPCB	Continuous Activity	HPSPCB is monitoring the water quality of Ashwani Khad and its tributaries at 8 locations on monthly basis and 2 additional locations on quarterly basis.
2.	Hotspots of water contamination.	MC Shimla, & SJPNL	Completed.	Already Identified. 1. Krishna Nagar area downstream Lift at Shimla City contributes the BOD load to the Lift Nallah and degrades the water quality of Ashwani Khad. 2. STPs (dhalli, Lalpani and Malyana)
3.	Installation of continuous Real Time Water Quality Monitoring Station at Ashwani Khad.	SJPNL		At exit point
4.	Regular checking of muck dumping in catchment of Ashwani.	Forest department, Police and Local bodies	Continuous Activity	

5. Solid Waste Management:-

Sr. No.	Action points For villages / blocks/ town municipalities / City corporations	Responsible agencies	Timeline for completion of action plan	Remarks
1.	Arrangement for door to door collection.	MC Shimla	31.12.2023	Door to door collection has been started in all the 34 wards of MC Shimla. Collected waste is being transported in segregated form in separate compartmentalized vehicles.
2.	Wet-waste Management: Facility (i.e.) for central Bio- methanation/ Composting of wet waste.	MC Shimla	31.12.2023	MC Shimla has provided 1 MT/day bio-methnation plant at Lalpani. Also 5 TPD composting plant is to be installed near IGMC at old incinerator premises.
3.	Dry-Waste Management: Material Recovery for dry-waste fraction.	MC Shimla	31.12.2023	MC Shimla has provided a Material Recovery Facility at Bhariyal.
4.	Waste to Energy Plant	MC Shimla	Completed.	MC Shimla has provided a waste to energy plant at Bhariyal where mixed solid waste having calorific value more than 1500 Kcal is converted into RDF (Re-derived Fuel) which in turn is used to generate electricity.
5.	Disposal of inert and non-recyclable wastes: Sanitary Landfill	MC Shimla	31.12.2023	MC Shimla has provided sanitary land fill site at Bhariyal for disposal of inert waste.
6.	Remediation of historic / legacy dumpsite	MC Shimla	Completed.	MC Shimla has bio-remediated the legacy waste site at 'Darni Ka Bagicha'. In rest of the

				ULBs, there is no legacy waste sites.
7.	Authorization of Waste Pickers	MC Shimla	Completed.	MC Shimla has authorized 144 waste pickers.
8.	Preparation of own by-laws to comply with SWM Rules 2016.	MC Shimla	Completed.	Shimla has framed their own by laws to comply with Solid Waste Management Rules, 2016.
9.	Regular Cleaning Drives and Mass Awareness Programs	MC Shimla, Rural local bodies, HPSPCB	Continuous Activity	

6. Miscellaneous:-

Sr. No.	Action points For villages / blocks/ town municipalities / City corporations	Responsible agencies	Timeline for completion of action plan	Remarks
1.	Complaints redressal system	HPSPCB	Completed.	There are several complaint redressal systems available for filing complaints like E-samadhan, CM Seva Sankalp, Him Pragati, 24x7 helpline of HPSPCB etc.
2.	Plantation activity in the catchment of Ashwani Khad	Forest department, Local bodies and HPSPCB	Continuous activity	
3.	Proposal for improving the water quality of Ashwani Khad by installing various components, for the rejuvenation of water sources by improving the purity of water of Natural Nallahs by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project.	SJPNL		The matter has been submitted to Finance Department and approval is awaited.

404 Minutes of the meeting held on 29/07/2025 at 4:30PM in the CS Committee Room, HP Sectt. Shimla (HP), under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the Action Plan formulated for Polluted River Stretches in compliance to directions issued by Hon'ble NGT in matter O.A. No. 673 /2018 & OA No 735/2023 and Central Monitoring Committee.

A meeting was held on 29/07/2025 at 4:30/PM in the CS Committee Room, HP Sectt. Shimla (HP), under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh to review the Action Plan formulated for Polluted River Stretches in compliance to directions issued by Hon'ble NGT in matter O.A. No. 673 /2018 & OA No 735/2023. The List of Officials who attended the meeting is enclosed as **Annexure-I**.

At the outset, it was apprised to the house that "Polluted River Stretches for Restoration of Water Quality, August 2022" was published by CPCB. Following rivers have been identified as polluted river stretches in the State of Himachal Pradesh: -

S NO.	RIVER	POLLUTED RIVER STRETCH/ LOCATION	MAX BOD OBSERVED 2019 & 2021	PRIORITY CLASS
1	Ashwini Khad	Matholi To Bhog	80	I (Earlier Cat-V)
2	Balad	Along Baddi	40	I (New addition)
3	Sirsa	Along Nalagarh	40	I (Earlier Cat-III)
4	Sukhana	Along Parwanoo	72	I Category unchanged
5	Ratta	Along Nalagarh	8	IV (New addition)
6	Markanda	Salani To Rampur Jattan	4	V (Earlier Cat-II)
7	Pabbar	Along Swarakuddu	4.6	V Category unchanged
8	Giri	Along Yashwant Nagar And Along Dadahu	4.8	V Category unchanged
9	Shikari Khad	Along Rohru	4.6	V (New addition)
	Beas river	Kullu, Mandi, Hamirpur, Kangra	The river stretch has been now excluded from the PRS	

A meeting of the Central Monitoring Committee, constituted by the Hon'ble NGT vide order in OA No. 673 of 2018, was held on 12.05.2023 under the Chairmanship of the Secretary, Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti. During the meeting, State was directed to submit detailed action plans with specific timelines for addressing polluted river stretches, particularly those classified under Priority I. Subsequently, the finalised action plan was submitted in December 2023.

Further it was apprised that in last review meeting of CMC was held on 17.07.2025, following issues pertaining to State were highlighted: -

1. Increase in number of polluted river stretches from 7 to 9. Deterioration in water quality of two rivers – Ashwani (from V to I) & Sirsa (III to I). No improvement in three river stretches which remains in same Priority (Giri – V, Pabbar – V and Sukhana – I).
2. Utilization capacity of the existing STPs in State 59.4%.
3. Out of the 79 existing STPs, 12 STPs reported to be non-complying.
4. State to provide details with regard to solid waste management.
5. State to indicate the amount of treated water being reused.

6. No information w.r.t. to floodplain demarcation provided in the MPR.

However, the progress was not reviewed as the Secretary level officer from JSV was not present in the meeting.

Further it was apprised that Hon'ble NGT vide OA No 735 of 2023, *Order dt. 26.03.2025 issued following direction: -*

"...6. We also find that along with the report on page 1956, details of compliance of norms by STPs in the catchment area of Sukhana Khad and Ashwini Khad etc; have been disclosed and many of these STPs are not complying with the norms set up by NGT by order dated 30.04.2019 (OA 1069/2018). Hence, EC is required to be imposed upon those who have failed to comply with the norms.-The recovery status of already imposed ECs..."

In pursuance of the said order, the State Pollution Control Board has imposed Environmental Compensation amounting to ₹3,04,02,500/- on the STPs under consideration in the aforementioned Hon'ble NGT order, due to non-compliance with the norms prescribed in OA No. 1069 of 2018. As of date, a total Environmental Compensation of ₹8.28 crore has been imposed since 2022 for non-compliance by STPs, which remains undeposited till now.

Thereafter, Anil Joshi, IFS, Member Secretary, HPSPCB, delivered a detailed presentation on the status of the action plans. The status of the action points and the directions issued by the Chair are as follows:

River Ashwani Khad (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Connectivity of left out areas through conveyance pipeline to existing common sewage treatment plants (STPs) operational along the stretch of Ashwani Khad. (Concerned Dept.: - SJPNL)	Area under common STPs is continuously increasing and more no. of households are being provided the facility of connectivity through common STPs. The leftout areas have been connected.	Connection status w.r.t. number of households may be provided to be submitted by SJPNL on quarterly basis.
The up-gradation of existing 3 STPs by providing Sequencing Batch Reactor (SBR) technology at Lalpani, Malyana, Dhalli (Concerned Dept.: - SJPNL)	Up-gradation is completed of all 3 STPs and are operational.	SJPNL shall ensure that the STPs meet the compliance norms. HPSPCB to monitor the status of STPs.
Sewage Treatment Plants (STPs) proposed. (Concerned Dept.: - SJPNL)	The tender has been called.	SJPNL to expedite the work and submit quarterly progress report.
Channelization of Lift Nallah Timeline: -	Channelization and its landscaping from Indira Gandhi Sports Complex is under progress. Main RCC channel from congress Bhawan to Lalpani	SJPNL to expedite the work and submit the completion report.

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
(Concerned Dept.: - SJPNL)	Bridge has been constructed. All secondary drains have been connected to main channel.	
Installation of CEMS at outlet of STPs. (Concerned Dept.: - SJPNL)	Installed on all 3 STPs	SJPNL to ensure all CEMS are connected with server of HPSPCB/CPCB and ensure proper functioning and calibration.
Identification of Hotspots of water contamination. (Concerned Dept MC Shimla, & SJPNL)	Identified. Krishna Nagar area downstream Lift at Shimla City STPs has been upgraded.	The concerned departments were directed to ensure that no new hotspots—pertaining to solid waste or sewage waste—are created. Additionally, existing hotspots are to be addressed on a priority.
Installation of continuous Real Time Water Quality Monitoring Station at Ashwani Khad. (Concerned Dept.: - SJPNL)	Shall be installed by SJPNL	SJPNL to expedite the work and submit the progress report on quarterly basis.
Wet-waste Management: Facility (i.e.) for central Bio-methanation/Composting of wet waste. (Concerned Dept.: - UDD/MC Shimla)	UDD apprised that the Bio-methanation shall be installed. The proposal of setting up of composting machine has been dropped.	UDD and MC Shimla to expedite the installation of the Bio-methanation plant on priority and submit the progress report on quarterly basis.
Proposal for improving the water quality of Ashwani Khad by installing by Phytoid Treatment at Ashwani Khad, Sanjauli-Malyana-Chamyana Khad, Shimla project. (Concerned Dept.: - SJPNL)	Proposal submitted by SJPNL to Finance Dept. Approval awaited. Further SJPNL apprised that since the 3 STPs have been upgraded, there is no need for Phytoid Treatment.	The action component is withdrawn on the condition that if the water quality of Ashwani Khad deteriorates, SJPNL will address the installation of a Phytoid Treatment Plant.
Plantation activity in the catchment of Ashwani Khad (Concerned Dept.: - UDD/MC Shimla and Forest Dept.)	Forest Dept apprised following: - FY 24-25: 8ha/ 3500 plants APO for soil conservation work and plantation submitted by DFO Solan. (9.85 lakh) Further, MC Shimla apprised that they have a target to conduct 5,000 plantations.	The Forest Department and MC Shimla/UDD shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out. The next report shall disclose the survival rate of the

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
		plantations already completed.

River Sirsa (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Proper design, execution of Sewerage Lines to be incorporated in CETP at Baddi.</p> <p><i>(Concerned Dept.: - JSV)</i></p>	<p>JSV informed that they have secured funding for the construction of the sewerage scheme in Baddi Town, Tehsil Baddi, District Solan. Furthermore, materials have been procured and the tender has been floated.</p>	<p>JSV was directed to expedite the construction of the sewerage scheme in Baddi Town in mission mode. A quarterly progress report shall be submitted regularly.</p>
<p>Conducting Surprise inspections and Water Audit to reduce the Gap in Effluent generation and Treatment with CETP at Baddi.</p> <p><i>(Concerned Dept.: - HPSPCB)</i></p>	<p>rd 3 party water audit conducted of 29 no. of units. Action initiated under Water Act (Power disconnection) against 26 no. of units for not connecting with CETP.</p>	<p>HPSPCB to continue conducting of surprise inspection and necessary action under EP Act and Water Act shall be initiated against defaulting units.</p>
<p>Detection of leakages in conveyance pipelines of CETP, Baddi</p> <p><i>(Concerned Dept.: - Baddi Infrastructure)</i></p>	<p>Being attended by Baddi Infrastructure.</p>	<p>Baddi Infrastructure shall continue the identification and rectification of leakages in the conveyance pipelines of the CETP, Baddi.</p>
<p>Setting up & operation of a SWM facility at Kenduwal, Baddi</p> <p><i>(Concerned Dept.: - BBNDA)</i></p>	<p>The CEO of BBNDA apprised that approximately 34,000 tonnes of legacy waste have been cleared.</p> <p>Furthermore, the tender for the evaluation of legacy waste has been awarded to IIT Mandi.</p>	<p>BBNDA shall ensure that the evaluation of legacy waste is conducted in mission mode. Furthermore, the treatment of the evaluated quantity of legacy waste shall be awarded and completed in mission mode.</p> <p>The next report shall disclose the revised quantity and timeline for the treatment of the legacy waste.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Improvement in functioning of CETP Baddi.</p> <p><i>(Concerned Dept.: - Baddi Infrastructure and Industries Dept.)</i></p>	<p>The proposal of 3 MLD Effluent Refractory Management & TDS Reduction in the CETP has been cancelled by 19th Empowered Committee meeting.</p>	<p>Baddi Infrastructure and Industries Dept to adopt measures for the reduction of API toxicity.</p> <p>Thereafter, the proposal of 3 MLD Effluent Refractory Management & TDS Reduction in the CETP shall be taken up with GoI.</p>
<p>Installation of continuous RTWQMS on River Sirsa</p> <p><i>(Concerned Dept.: - JSV)</i></p>	<p>JSV apprised that RTWMS was installed, however got damaged in 2023 during flash floods.</p>	<p>JSV to submit the fresh proposal for the installation of RTWQMS to GoHP.</p>
<p>Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof</p> <p><i>(Concerned Dept.: - RDD, BDO Nalagarh)</i></p>	<p>RDD apprised that they will undertake septage management under the Swachh Bharat Mission (SBM) for which in-principal approval has been accorded.</p>	<p>RDD to expedite the work and submit the progress report on quarterly basis.</p>
<p>Identification of Un-authorized Jhuggis in the BBN area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of River Sirsa and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.</p> <p><i>(Concerned Dept.: - BBNDA, J.S.V., and MC Baddi and Nalagarh)</i></p>	<p>BBNDA: - Unauthorized jhuggies in the BBN Special Area are being identified in consultation with the private landowners who have rented out their land for these jhuggies. They are also being removed from the river, khud, and nallah to safer locations. The jhuggies are also being replaced as per Low Cost Housing (LCH) policy issued by the State Govt. vide letter dated 19-02-2016. Under this policy about 1100 dwelling units have been constructed by the private land owners by replacing jhuggies in to LCH with local materials.</p>	<p>Progress noted.</p> <p>BBNDA to continue the working on the action point and submit progress report on quarterly basis.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Implementation of phyto remediation project in the Sandholi Nallah and Housing Board Nallah w.r.t. Hotspot of Water Contamination : Sandholi Nallah, Housing Board Nallah and Un-authorized Jhuggis in the catchment</p> <p><i>(Concerned Dept.: - District Administration/ HPSPCB)</i></p>	<p>Preliminary study has been conducted with Chitkara University-HPSPCB. The Revenue Dept. to earmark land for the project.</p>	<p>Deputy Commissioner Solan to earmark the land for the phytoremediation projects in close coordination with HPSPCB.</p>
<p>Impact of water pollution on health of public by organizing Health camp</p> <p><i>(Concerned Dept.: - State Health Dept.)</i></p>	<p>Official State Health Dept. apprised that 6 number of health camps were conducted in district Solan since May, 2025 wherein 298 people participated.</p>	<p>The Health Department shall analyze and assess the impact of water pollution on public health and prepare a report concerning the polluted stretch of the Sirsa River.</p>
<p>Plantation in Flood Plain Zone, Setting up of Bio-diversity Parks in Baddi area.</p> <p><i>(Concerned Dept.: - Forest Dept.)</i></p>	<p>The Forest Department apprised that in FY 2024-25, 1,320 plants were planted, and in FY 2025-26, 5,500 plants were planted. A proposal for a Biodiversity Park at DPF Bir Plassi, with a budget of ₹91 lakhs, has been submitted.</p>	<p>The Forest Department shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out.</p> <p>The next report shall disclose the survival rate of the plantations already completed.</p> <p>Further, Forest Dept. shall prioritize the execution of the proposal for a Biodiversity Park at DPF Bir Plassi.</p>
<p>Checking Encroachment in FPZ of River Sirsa by Notifying the Flood plain Area.</p> <p><i>(Concerned Dept.: - District Administration/ BBNDA/ JSV)</i></p>	<p>BBNDA apprised that as per direction issued by the State Govt. no construction is allowed in the Highest Flood Zone. However, encroachments along the major rivers of BBN area are being routinely checked and removed time to time.</p>	<p>Progress was noted.</p> <p>JSV to prioritize the demarcation of the Flood Plain Zone of River Sirsa.</p> <p>District Administration & BBNDA to ensure the removal of encroachment found, if any.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Identification and regulation of unauthorized tankers engaged in illegal discharge of sewage in river/nallahs</p> <p><i>(Concerned Dept.: -RTO Nalagarh, Police, BBND, MC Baddi, MC Nalagarh HPSPCB, Dist. Admin)</i></p>	<p>It was decided in previous meeting that Local Administration shall register the tankers with condition that they shall only hand over effluent waste to CETP or concerned STP.</p>	<p>BBND shall conduct an extensive 15-day drive against the unauthorized tankers engaged in illegal discharge of sewage in river Sirsa and Balad alongwith stakeholder Departments. Thereafter such drive shall be conducted bi-yearly by BBND.</p> <p>Transport Department/RTO Nalagarh, to ensure that all the tankers operating in the Baddi area are registered.</p>
<p>Rain Water Harvesting/ Ground Water Recharge aspects</p> <p><i>(Concerned Dept.: - JSV)</i></p>	<p>It was apprised that earlier 10 sites were identified however, implementation was subject to the availability of funds from the Central Government.</p>	<p>JSV to submit the progress of the action point.</p>

River Bald (Priority-I)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Sewage/Septage management for Rural Areas with low cost treatment technologies along with Construction of drains and cleaning thereof</p> <p><i>(Concerned Dept.: - RDD)</i></p>	<p>RDD apprised that they will undertake septage management under the Swachh Bharat Mission (SBM) for which in-principal approval has been accorded.</p>	<p>RDD to expedite the work and submit the progress report on quarterly basis.</p>
<p>Identification of Un-authorized Jhuggis in the Balad area and management of Solid waste/sewage management and lifting of Jhuggis/Slum dwellers along the catchment of Balad Khad and its rivulets. Identification bulk sewage generator i.e. rental properties for migrated labor in the BBN area.</p> <p><i>(Concerned Dept.: - BBND,</i></p>	<p>All illegal jhuggis along Balad river has been removed by BBND and plantation has been done along river in association with various industries under CSR.</p>	<p>Progress noted.</p> <p>BBND to continue the working on the action point and submit progress report on quarterly basis.</p>



Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p><i>J.S.V., and MC Baddi)</i></p> <p>Hotspot of Water Contamination: Jharmajri, Kunjhal, Kotla Nallah and Unauthorized Jhuggis in the Balad catchment.</p> <p><i>(Concerned Dept.: - BBNDA, J.S.V., and MC Baddi)</i></p>		
<p>Plantation in Flood Plain Zone</p> <p><i>(Concerned Dept.: - Forest Dept.)</i></p>	<p>The Forest Department apprised that in FY 2025-26, plantation work is ongoing with a target of 2,000 plants.</p>	<p>The Forest Department shall ensure that the plantation work is completed within the stipulated timeframe. Additionally, they must guarantee the survival of the plantations carried out.</p> <p>The next report shall disclose the survival rate of the plantations already completed.</p>
<p>Checking Encroachment in FPZ of Balad Khad by Notifying the Flood plain Area.</p> <p><i>(Concerned Dept.: - District Local Administration/ BBNDA/ JSV)</i></p>	<p>As per direction issued by the State Govt. no construction is allowed in the Highest Flood Zone. However encroachments along the major rivers of BBN area are being routinely checked and removed time to time.</p>	<p>Progress was noted.</p> <p>JSV to prioritize the demarcation of the Flood Plain Zone of Balad Khad.</p> <p>District Administration & BBNDA to ensure the removal of encroachment found, if any.</p>
<p>Identification and regulation of un authorized the tankers engaged in illegal discharge of sewage in river/nallahs</p> <p><i>(Concerned Dept.: - RTO Nalagarh, Police, BBNDA, MC Baddi, MC Nalagarh, HPSPCB, Distt. Administration)</i></p>	<p>It was decided in previous meeting that Local Administration shall register the tankers with condition that they shall only hand over effluent waste to CETP or concerned STP.</p>	<p>BBNDA shall conduct an extensive 15-day drive against the unauthorized tankers engaged in illegal discharge of sewage in river Sirsa and Balad alongwith stakeholder Departments. Thereafter such drive shall be conducted bi-yearly by BBNDA.</p> <p>Transport Department/RTO Nalagarh, to ensure that all the tankers operating in the Baddi area are registered.</p>



Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Laying of Sewerage Network Sewage Treatment Plant Proposal</p> <p>(2 No of 1 MLD capacity each) including laying of sewerage lines in Zone-I and Zone-II in Parwanoo Town.</p> <p>(Concerned Dept.: - JSV)</p>	<p>STP-Zone-II now established and shall be ready to operate within 2 months.</p>	<p>JSV to ensure that the STP Zone-II shall be commissioned by 30th Sept., 2025.</p> <p>Further next report shall disclose the target and accomplished household connected to the sewerage scheme.</p>
<p>For collection, Transportation, Processing and disposal of newly generated waste at Baddi Cluster</p> <p>(Concerned Dept.: - UDD)</p>	<p>MC Parwanoo has outsourced the work of waste processing to M/s Suntan Life w.e.f. 22.1.2025.</p>	<p>Quantifiable progress to be submitted on monthly basis.</p>
<p>Phyto-remediation proposal on Samtel nallah</p> <p>(Concerned Dept.: - UDD/ MC Parwanoo)</p>	<p>UDD apprised that a proposal seeking funds of ₹11 lakhs has been submitted to DC Solan.</p>	<p>DC Solan to look into the matter and Director UDD to ensure the completion of the work.</p>
<p>Setting up of Solid Waste Management Site.</p> <p>100% Source Segregation of solid waste.</p> <p>Installation of weigh bridge at SWM site Sect-5.</p> <p>Installation of Fire Hydrant and firefighting equipment's at SWM site Sect-05.</p> <p>Extension of shed for RDF storage and loading and unloading shed.</p> <p>Setting up of own Material Recovery Facility and Composting facility.</p> <p>(Concerned Dept.: -UDD)</p>	<p>MC Parwanoo has outsourced the work of waste processing to M/s Suntan Life w.e.f. 22.1.2025.</p>	<p>Quantifiable progress to be submitted on monthly basis.</p>
<p>Prohibition of Burning of any kind of waste including agro residue.</p> <p>Complete ban on Open Burning and littering.</p> <p>Installation of CCTV cameras at SWM site Parwanoo and at</p>	<p>Retendering for the installation of the CCTV has been called.</p>	<p>UDD to conduct surprise inspections during odd hours to monitor the burning of agro-waste and garbage, and to take strict action against defaulters. Additionally, the installation of CCTV</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
05 No. of hotspot locations <i>(Concerned Dept.: -UDD/ MC Parwanoo)</i>		cameras must be completed within the stipulated timeframe.
Detection and removal of encroachment on forest lands <i>(Concerned Dept.: -Forest Dept.)</i>	Forest Dept. apprised that no dumping & encroachment has been observed.	The Forest Department to continue monitoring activities and take necessary actions for the removal of encroachments on forest land.
Impact of water pollution on health of public by organizing Health camp. <i>(Concerned Dept.: -Health Dept.)</i>	Official State Health Dept. apprised that 6 number of health camps were conducted in district Solan since May, 2025 wherein 298 people participated.	The Health Department shall analyze and assess the impact of water pollution on public health and prepare a report concerning the polluted stretch of the Sukhna.
Plantation and soil conservation work <i>(Concerned Dept.: -Forest Dept.)</i>	Forest apprised that APO for construction of check dams and plantation activity submitted by DFO Solan (7 lakhs)	Forest Dept. to prioritize the proposal of construction of check dams and plantation activity submitted by DFO Solan.
Involvement of Civil Society 01 Public Awareness Drive a month. Installation of LED/Digital display boards for public advisories. <i>(Concerned Dept.: -UDD Dept.)</i>	The work of installation of LED/Digital display boards for public advisories not initiated	UDD to ensure 1 Public Awareness Drive shall be conducted per month. UDD to select a suitable site and install LED/Digital display boards for public advisories in time bound manner.
Prevention of solid waste dumping in water bodies. Installation of solid waste catch-nets at 05 locations. <i>(Concerned Dept.: -UDD Dept.)</i>	UDD apprised that out of 5, 4 catch-nets have been installed and 1 catch-net is under installation.	UDD shall ensure the installation of catch-nets and their regular maintenance, including timely cleaning. The next progress report must include photographic evidence and quantifiable data to demonstrate the efficacy of the installed catch-nets.

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
<p>Trilokpur Area: Laying of Sewerage Network & Setting up of Sewage Treatment Plant.</p> <p>(Concerned Dept.:JSV)</p>	<p>JSV apprised that STP Trilokpur established but not working for want to connectivity issue.</p> <p>415m sewerage network has been damaged.</p>	<p>JSV shall undertake repairs of the damaged sewerage network on priority. JSV shall also ensure that sewer connections are duly sanctioned and released to households.</p> <p>The next progress report must include the target and actual achievement with respect to the release of household sewer connections.</p>
<p>Kala Amb and Moginand Area: Laying of Sewerage Network and Pre-treatment of Sewage.</p> <p>(Concerned Dept.:JSV)</p>	<p>Pre-treatment facility of sewage before CETP Kala Amb of 1.7MLD has been established however not operational.</p> <p>It is proposed to re-route the pipeline alongside the National Highway.</p>	<p>JSV to pursue the matter of re-routing the pipeline alongside the National Highway in mission mode.</p>
<p>Proposal for setting up of CETP at Kala Amb</p> <p>(Concerned Dept.: Industries Dept.)</p>	<p>Industries Dept.: -</p> <ul style="list-style-type: none"> • The CETP is now operational. • 69 Pharma and 4 other units registered in CETP Kala Amb • SPV has resumed lifting of effluent from member industries to CETP. • Till date it has received 45240 KLD effluent. • Aeration process is going 24x7 • KIDC need funds of 8.84 lakh per month from JSV for smooth functioning of CETP. 	<p>Progress noted.</p> <p>Industries dept. and KIDC to ensure that the CETP is compliant to the outlet norms.</p> <p>HPSPCB to monitor the compliance status of the CETP.</p> <p>DC Sirmaur to take up the matter regarding the fund required by KIDC for smooth functioning of CETP.</p>
<p>Phyto-remediation Proposal on Jattan Wala Nallah</p> <p>(Concerned Dept.: JSV)</p>	<p>The phytoremediation site has been damaged due to flash floods. However, plantation has been done at the site.</p>	<p>JSV to ensure reinstallation/ repair of the Phyto-remediation site and submit the pictorial progress report on quarterly basis.</p>

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Installation of RTWQMS at Markanda <i>(Concerned Dept.: JSV)</i>	It was apprised by JSV that the RTWQMS was installed, however it was damaged in flash floods in 2023.	JSV to ensure that the RTWQMS at Markanda is repaired and made operational in mission mode.

River Pabbar (Priority-V)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
The proposal for setting up of common waste processing facility for MC Rohru, NP Jubbal and nearby area i.e. Chirgaon, Hatkoti and others adjoining rural areas with composting and RDF making facility. <i>(Concerned Dept.: UDD)</i>	UDD apprised that MRF facility has been constructed in NP Jubbal. Land has been identified for the processing site at MC Rohru.	UDD to expedite the completion of the processing sites at NP Jubbal and MC Rohru.

River Giri (Priority-V)

Action Plan	Latest Status	Direction Issued by Chief Secretary to GoHP
Installation three STPs in these areas i.e. one at Theog and two at Kotkhai. <i>(Concerned Dept.: JSV)</i>	Progress w.r.t. to connections is sluggish.	JSV to ensure that sewer connections are duly sanctioned and released to households. The next progress report must include the target and actual achievement with respect to the release of household sewer connections.

In conclusion, the Chairman directed all stakeholders to ensure the effective implementation of the action plans to facilitate the delisting of polluted river stretches in Himachal Pradesh..


The meeting ended with a vote of thanks to and from the Chair.

Approved by
(Prabodh Saxena, IAS)
Chief Secretary to the
Government of Himachal Pradesh

File number PA/AS (EST&CC) 2025/

Dated:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (UD) to the GoHP, HP Secretariat, Shimla.
4. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
5. The Secretary (RD) to the GoHP, HP Secretariat, Shimla.
6. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
7. The Secretary (Jal Shakti Vibhag), to the GoHP, HP Secretariat, Shimla.
8. The Member Secretary, Central Pollution Control Board.
9. Deputy Commissioners, Shimla, Sirmaur, Solan.
10. The Director, Industries, HP Shimla.
11. The Director, Department of Health, Shimla
12. The Director, Transport, HP Shimla
13. The Director, Rural Development, HP Shimla.
14. The Director, Environment, Science & Technology, HP Shimla.
15. The Member Secretary, H.P. State Pollution Control Board, Shimla.
16. The Director, Urban Development, HP Shimla.
17. The Chief Executive Officer, Baddi Barotiwala Nalagarh Development Authority, Major District Road 7, Industrial Park Phase , Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
18. Engineer-in Chief, Jal Shakti Vibhag, Shimla.
19. The CEO, HIMUDA, HP Shimla
20. The CEO-cum-Director, Baddi Infrastructure # 0 EPIP-PHASE-1, Jharmajri, Tehsil Baddi, Solan, HP 174103
21. Commissioner, Municipal Corporation, Shimla, Solan. Baddi.
22. The Managing Director, Shimla Jal Prabandhan Nigam Limited (SJPNL), Shimla.


(Satpal Dhiman) 18-08-2025
Additional Secretary
(Environment Science Technology and Climate Change)
Govt. of Himachal Pradesh

Minutes of the meeting held under the Chairmanship of Shri Prabodh Saxena, IAS, Chief Secretary to the Government of Himachal Pradesh on 20.05.2024 at 11.30 A.M in CS Board Room regarding OA No 735/2023-titled as News Item date 04.12.2023 Ashwani Khad Most Polluted River in HP

The list of the Officers who have attended the meeting is attached as **Annexure-I.**

At the outset, Additional Secretary (EST&CC) informed that the Hon'ble NGT noted that water quality assessed by CPCB at 136 locations across 37 rivers in the region revealed that the samples from 9 rivers and streams failed to meet the prescribed parameters: Ashwani Khad¹, Bald of Baddi², Giri of Sirmour³, Markanada of Rampur⁴, Pabbar of Rohru⁵, Patta of Nalagarh⁶, Shikari Khad of Rohru⁷, Sarsa of Nalagarh⁸ and Sukhna Khad of Parwanoo⁹. The Hon'ble NGT vide order dated 26.02.2024 has sought information from the CPCB in chartform regarding performance of STPs and a fresh affidavit on behalf of the Chief Secretary was also asked.

Accordingly, an interim report was filed by CPCB and affidavit on behalf the Chief Secretary was filed by Jal Shakti Vibhag (SE, Solan Circle). While hearing the matter on 07.05.2024, on the basis of the CPCB's report, the Hon'ble NGT observed that the STPs are not complying w.r.t the norms prescribed by the NGT. Also most of the Consent to Operate (CTO) of the STPs in various catchments of aforesaid rivers have expired and the STPs are operating without the CTOs.

The Member Secretary briefed about the functioning of each STPs in the catchment of the aforesaid rivers and highlighted the results of the samples taken from different STPs. The Chairman asked the difference between the parameters notified by the MoEF&CC and that of prescribed by the NGT in its order dated 30-04-2019 in the matter of OA No.1069/2018. The Member Secretary informed that the parameters prescribed by the Hon'ble NGT are



more stringent as compared to those notified vide Notification dated 01-01-2016 by the MoEF&CC,GoI.

The Pr. Secretary (UDD) informed that there is variation in the results of these samples analysed by the CPCB and the PCB. He further informed that the values mentioned in the report of the CPCB are on much higher side as compared to the results mentioned in the report of the PCB for the same sample. The Member Secretary, PCB apprised that they are making a reference to the CPCB for the ambiguity on this matter. The ENC, JSV apprised that the our STPs are not designed to meet the parameters fixed by the NGT. Most of the STPs already functioning are designed to meet the parameters fixed by the MoEF&CC from time to time.

The Chairman expressed his concern since most of the STPs are running without valid CTO and the officers have not applied for obtaining CTO in some of the STPs since 2021. He directed the ENC that notices be issued to the concerned officers seeking their explanation for not applying to obtain CTO.

The NGT in its order dated 07.05.2024 has directed the CPCB to file its final report within three weeks and also suggest remediation measures to restore water quality of receiving water body. The Hon'ble NGT have also asked the Chief Secretary to file further affidavit within three weeks disclosing full particulars relating to operational status of STPs and also the analysis report of discharge of these STPs.

After detailed deliberation, the following decisions were taken:-

1. A committee comprising of ENC, JSV, a representative of State PCB, MD, SJPNL, and AS (EST&CC) is constituted to look into various aspects including the variations in the results of samples analysed by CPCB and PCB. The committee shall prepare a technical report highlighting the State Governments concerns and the PCB shall make a


formal reference to the CPCB to contest their analysis reports. The committee shall also prepare draft affidavit to be filed by the JSV on behalf of the Chief Secretary. A senior Officer of JSV shall be authorized by the Worthy Chief Secretary in due course.

2. The JSV shall also prepare a proposal for levying sewage charges since maintaining STPs is expensive.
3. Jal Shakti Vibhag and SJPNL shall ensure that CTO is obtained in respect of each STP and the PCB shall expedite the applications on priority. ENC, JSV shall issue notices to the concerned officer(s), those who have not applied and obtained CTO in respect of STPs in their jurisdiction since 2021, asking for their explanation under intimation to the Worthy Chief Secretary. Both the JSV and SJPNL shall ensure that CTO is obtained at the earliest now to comply to with the directions of the Hon'ble NGT. They will also ensure that the discharge from the STPs meet the desired parameters and accountability of concerned officers be fixed in case of repeated failures.
4. The PCB shall ensure that the samples are taken from the STPs in the presence of a responsible officer of concerned Department not below the rank of a JE. ENC, JSV and MD, SJPNL shall ensure the presence of the concerned officers at the notice of the PCB for taking samples.
5. The concerned officers shall attend the virtual hearing on 23-08-2024 to assist the Ld. Counsel appearing for the State on technical aspects.

The meeting ended with vote of thanks to the Chair.

[This has approval of the Worthy Chief Secretary]



 24-05-2024

(Sat Pal Dhiman)
Addl. Secretary (EST & CC) to the
Government of Himachal Pradesh
Phone No. 0177-2621874

Endst. As above. Dated: Shimla-02 the 24.05.2024

Copy to the following for information & necessary action:-

1. The Additional Chief Secretary (JSV) to the Government of HP, Shimla-02.
2. The Pr. Secretary (UDD) to the Government of HP, Shimla-02.
3. The Member Secretary (PCB), New Shimla, Shimla-02.
4. The Engineer-in-Chief (JSV), Tutikandi, Shimla-05.
5. The MD, SJPNL, US Club, Shimla-01.


24-05-2024
**Addl. Secretary (EST) to the
Government of Himachal Pradesh
Phone No. 0177-2621874**

Annexure-A**The following officers were present in the meeting:-**

<u>Sr.</u>	<u>Name</u>	<u>Designation</u>	<u>Department</u>
1.	Onkar Chand Sharma	Addl. Chief Secretary	JSV
2.	Shri Devesh Kumar	Principal Secretary	UDD
3.	Shri Anil Joshi	Member Secretary	PCB
4.	Smt. Anju Sharma	ENC	JSV
5.	Shri Satpal Dhiman	Addl. Secretary	EST&CC
6.	Shri Virender Thakur	MD,	SJPNL
7.	Shri Sanjay Kaushal,	AGM	SJPNL
8.	Shri Chandan Singh	EE,	HPPCB
9.	Shri Anil Mehta	C/E(D&M)	JSV

RIVER MONITORING FOR THE MONTH OF JANUARY 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.66	8.2	0.2	26	110	B	Satisfactory
2	River Beas, D/s Manali	7.60	7.9	1.0	170	920	C	Satisfactory
3	River Beas, U/s Kullu	7.95	8.1	0.6	63	280	B	Satisfactory
4	River Beas, D/s Kullu	7.83	8.0	1.8	84	430	B	Satisfactory
5	R. Beas, D/s Aut (1003)	8.40	7.6	0.4	23	170	B	Satisfactory
6	U/s Mandi, Beas River	7.90	7.0	0.1	22	150	B	Satisfactory
7	D/s Mandi, Beas River	8.12	6.5	0.3	33	240	B	Satisfactory
8	River Beas D/S Alampur	7.46	9.0	0.4	170	920	C	Satisfactory
9	River Beas D/S Jaisinghpur	7.63	9.1	0.8	13	79	B	Satisfactory
10	River Beas U/s Sujampur Tihra	7.86	8.7	BDL	49.0	280.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.04	8.7	BDL	79.0	350.0	B	Satisfactory
12	River Beas U/s Nadaun Town	7.91	8.9	BDL	110.0	350.0	B	Satisfactory
13	River Beas D/s Dehra	7.94	9.2	1.4	7.8	49	A	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	8.28	9.4	BDL	2	20	A	Satisfactory
15	River Satluj at U/S Tatapani	8.13	9.1	BDL	11	94	B	Satisfactory
16	River Satluj at U/S Rampur	8.28	9.2	BDL	4.5	21	A	Satisfactory
17	River Satluj at D/S Rampur	8.12	9.1	BDL	17	220	B	Satisfactory
18	U/s Slapper, Satluj River (1014)	8.21	6.5	0.1	38	150	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	8.36	6.5	0.3	47	280	B	Satisfactory
20	River Satluj D/S Bhakhra	8.06	9.5	BDL	33.0	170.0	B	Satisfactory
21	River Ravi U/S Chamba	7.72	9.1	1.2	31	170	B	Satisfactory
22	River Ravi U/s STP Barga	7.40	8.5	0.6	170	920	C	Satisfactory
23	River Ravi D/s STP Bhagot	7.53	8.2	0.8	350	1600	C	Satisfactory
24	River Ravi D/S Chamba	7.66	8.0	1.5	94	540	C	Satisfactory
25	River Ravi at Chamera Reservoir	7.94	9.1	0.6	13	49	A	Satisfactory
26	River Ravi U/S Madhopur HWS	7.90	8.2	0.2	63	540	C	Satisfactory

RIVER MONITORING FOR THE MONTH OF FEBRUARY 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN	T.C. MPN	DBU	WQI
1	River Beas, U/s Manali	7.82	7.8	0.2	33	140	B	Satisfactory
2	River Beas, D/s Manali	7.27	7.9	1.4	920	1600	C	Satisfactory
3	River Beas, U/s Kullu	7.84	7.9	0.4	49	350	B	Satisfactory

4	River Beas, D/s Kullu	7.43	7.9	1.3	79	540	C	Satisfactory
5	R.Beas, D/s Aut (1003)	8.12	7.9	0.3	31	210	B	Satisfactory
6	U/s Mandi, Beas River	8.09	6.5	0.2	39	170	B	Satisfactory
7	D/s Mandi, Beas River	8.20	6.0	0.5	79	350	B	Satisfactory
8	River Beas D/S Alampur	7.22	9.1	BDL	84	430	B	Satisfactory
9	River Beas D/S Jaisinghpur	7.69	9.1	BDL	94	540	C	Satisfactory
10	River Beas U/s Sujanpur Tihra	8.05	8.80	BDL	33.0	220.0	B	Satisfactory
11	River Beas D/s Sujanpur Tihra	8.03	8.80	BDL	38.0	280.0	B	Satisfactory
12	River Beas U/s Nadaun Town	8.0	8.80	BDL	39.0	210.0	B	Satisfactory
13	River Beas D/s Dehra	8.13	9.1	1.5	24	210	B	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	7.73	9.4	BDL	12	350	B	Satisfactory
15	River Satluj at U/S Tatapani	8.10	9.0	BDL	47	350	B	Satisfactory
16	River Satluj at U/S Rampur	7.83	9.1	BDL	17	220	B	Satisfactory
17	River Satluj at D/S Rampur	8.11	9.0	BDL	21	280	B	Satisfactory
18	U/s Slapper, Satluj River (1014)	8.42	6.5	0.2	33	240	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	8.33	6.5	0.4	84	430	B	Satisfactory
20	River Satluj D/S Bhakhra	7.68	9.3	BDL	24.0	140.0	B	Satisfactory
21	River Ravi U/S Chamba	7.91	8.8	BDL	94	920	C	Satisfactory
22	River Ravi U/s STP Barga	7.83	8.7	BDL	350	1600	C	Satisfactory
23	River Ravi D/s STP Bhagot	7.84	8.5	BDL	350	>1600	E	Non-Satisfactory
24	River Ravi D/S Chamba	7.92	8.0	1.3	79	240	B	Satisfactory
25	River Ravi at Chamera Reservoir	7.57	9.1	BDL	27	240	B	Satisfactory
26	River Ravi U/S Madhopur HWS	8.03	9.1	BDL	<1.8	23	A	Satisfactory

RIVER MONITORING FOR THE MONTH OF MARCH 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.72	8.2	0.5	26	110	B	Satisfactory
2	River Beas, D/s Manali	7.89	7.9	1.7	170	920	C	Satisfactory
3	River Beas, U/s Kullu	8.09	7.9	1.0	63	280	B	Satisfactory
4	River Beas, D/s Kullu	7.99	7.8	1.3	70	350	B	Satisfactory
5	R.Beas, D/s Aut (1003)	7.87	7.8	0.6	48	350	B	Satisfactory
6	U/s Mandi, Beas River	8.15	7.0	0.3	39	210	B	Satisfactory
7	D/s Mandi, Beas River	8.28	7.0	0.9	63	430	B	Satisfactory
8	River Beas D/S Alampur	7.70	8.8	BDL	1.8	46	A	Satisfactory
9	River Beas D/S Jaisinghpur	7.73	8.9	BDL	2.0	79	B	Satisfactory
10	River Beas U/s Sujanpur Tihra	7.89	8.90	BDL	26.0	170.0	B	Satisfactory
11	River Beas D/s Sujanpur Tihra	7.92	8.90	BDL	27.0	220.0	B	Satisfactory
12	River Beas U/s Nadaun Town	8.08	8.90	BDL	26.0	220.0	B	Satisfactory

13	River Beas D/s Dehra	8.20	8.5	1.3	1.8	8.2	A	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	8.21	9.4	BDL	6.8	110	B	Satisfactory
15	River Satluj at U/S Tatapani	8.27	9.0	BDL	4	110	B	Satisfactory
16	River Satluj at U/S Rampur	8.32	9.2	BDL	4	92	B	Satisfactory
17	River Satluj at D/S Rampur	8.29	9.0	BDL	11	350	B	Satisfactory
18	U/s Slapper, Satluj River (1014)	8.24	6.5	0.2	49	240	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	8.13	7.0	0.5	84	350	B	Satisfactory
20	River Satluj D/S Bhakhra	7.56	9.3	BDL	17.0	110.0	B	Satisfactory
21	River Ravi U/S Chamba	7.93	8.0	BDL	1.8	14	A	Satisfactory
22	River Ravi U/s STP Barga	7.81	8.0	BDL	<1.8	13	A	Satisfactory
23	River Ravi D/s STP Bhagot	7.91	8.2	BDL	6.8	49	A	Satisfactory
24	River Ravi D/S Chamba	7.83	8.1	BDL	2.0	21	A	Satisfactory
25	River Ravi at Chamera Reservoir	7.43	8.6	BDL	<1.8	6.8	A	Satisfactory
26	River Ravi U/S Madhopur HWS	7.98	9.1	BDL	1600	>1600	E	Non-Satisfactory

RIVER MONITORING FOR THE MONTH OF APRIL 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	8.16	8.3	0.3	41	240	B	Satisfactory
2	River Beas, D/s Manali	7.89	7.8	0.8	94	540	C	Satisfactory
3	River Beas, U/s Kullu	7.69	7.9	0.5	43	280	B	Satisfactory
4	River Beas, D/s Kullu	7.59	7.8	1.2	120	920	C	Satisfactory
5	R.Beas, D/s Aut (1003)	7.56	7.7	0.5	58	280	B	Satisfactory
6	U/s Mandi, Beas River	7.77	7.5	0.2	22	140	B	Satisfactory
7	D/s Mandi, Beas River	7.50	7.0	0.4	94	540	C	Satisfactory
8	River Beas D/S Alampur	7.57	9.0	BDL	>1600	>1600	E	Non-Satisfactory
9	River Beas D/S Jaisinghpur	7.94	8.9	BDL	>1600	>1600	E	Non-Satisfactory
10	River Beas U/s Sujampur Tihra	8.09	8.90	BDL	79.0	280.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.14	8.90	BDL	94.0	350.0	B	Satisfactory
12	River Beas U/s Nadaun Town	7.95	8.90	BDL	110.0	350.0	B	Satisfactory
13	River Beas D/s Dehra	7.83	9.2	2.6	BDL	350	B	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	7.85	9.3	BDL	12	110	B	Satisfactory
15	River Satluj at U/S Tatapani	8.18	9.0	BDL	22	1600	C	Satisfactory
16	River Satluj at U/S Rampur	8.22	9.0	BDL	22	920	C	Satisfactory
17	River Satluj at D/S Rampur	8.20	8.8	BDL	12	280	B	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.86	7.0	0.2	63	280	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	7.75	6.5	0.3	84	430	B	Satisfactory
20	River Satluj D/S Bhakhra	7.91	9.4	BDL	47.0	140.0	B	Satisfactory
21	River Ravi U/S Chamba	8.01	9.2	1.3	BDL	43	A	Satisfactory
22	River Ravi U/s STP Barga	8.30	8.6	1.3	BDL	46	A	Satisfactory

23	River Ravi D/s STP Bhagot	8.44	8.5	1.2	4	540	C	Satisfactory
24	River Ravi D/S Chamba	8.20	9.0	1.4	2.0	130	B	Satisfactory
25	River Ravi at Chamera Reservoir	8.13	8.7	BDL	350	540	C	Satisfactory
26	River Ravi U/S Madhopur HWS	8.07	8.6	BDL	>1600	>1600	E	Non-Satisfactory

RIVER MONITORING FOR THE MONTH OF MAY 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.68	8.2	0.3	49	240	B	Satisfactory
2	River Beas, D/s Manali	7.28	7.6	1.2	110	540	C	Satisfactory
3	River Beas, U/s Kullu	7.42	7.8	0.4	170	430	B	Satisfactory
4	River Beas, D/s Kullu	7.83	8.0	1.4	210	920	C	Satisfactory
5	R. Beas, D/s Aut (1003)	7.99	7.9	0.4	84	430	B	Satisfactory
6	U/s Mandi, Beas River	6.97	7.0	0.3	23	210	B	Satisfactory
7	D/s Mandi, Beas River	7.05	6.5	0.7	140	920	C	Satisfactory
8	River Beas D/S Alampur	7.78	9.1	BDL	7.8	>1600	E	Non-Satisfactory
9	River Beas D/S Jaisinghpur	7.80	9.0	BDL	2	920	C	Satisfactory
10	River Beas U/s Sujampur Tihra	8.01	8.8	BDL	79.0	170.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.05	8.5	BDL	140.0	280.0	B	Satisfactory
12	River Beas U/s Nadaun Town	7.9	8.5	BDL	46.0	140.0	B	Satisfactory
13	River Beas D/s Dehra	8.01	9.1	2.3	130	430	B	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	7.27	9.2	BDL	<1.8	12	A	Satisfactory
15	River Satluj at U/S Tatapani	8.22	9.0	BDL	6.1	39	A	Satisfactory
16	River Satluj at U/S Rampur	7.23	8.7	BDL	22	94	B	Satisfactory
17	River Satluj at D/S Rampur	8.12	8.5	BDL	33	1600	C	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.73	6.5	0.1	46	210	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	7.45	6.8	0.4	84	350	B	Satisfactory
20	River Satluj D/S Bhakhra	7.98	7.8	BDL	4.5	39.0	A	Satisfactory
21	River Ravi U/S Chamba	8.11	8.8	BDL	350	1600	C	Satisfactory
22	River Ravi U/s STP Barga	8.05	8.7	BDL	240	920	C	Satisfactory
23	River Ravi D/s STP Bhagot	8.42	8.5	BDL	79	170	B	Satisfactory
24	River Ravi D/S Chamba	7.91	8.3	BDL	240	920	C	Satisfactory
25	River Ravi at Chamera Reservoir	8.03	9.0	BDL	240	920	C	Satisfactory
26	River Ravi U/S Madhopur HWS	8.22	8.5	BDL	17	23	A	Satisfactory

RIVER MONITORING FOR THE MONTH OF JUNE 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.15	8.3	0.2	110	350	B	Satisfactory
2	River Beas, D/s Manali	6.78	7.9	1.8	280	920	C	Satisfactory

3	River Beas, U/s Kullu	7.43	8.0	0.3	110	350	B	Satisfactory
4	River Beas, D/s Kullu	7.16	8.1	0.9	220	540	C	Satisfactory
5	R.Beas, D/s Aut (1003)	7.08	7.9	0.3	63	350	B	Satisfactory
6	U/s Mandi, Beas River	7.23	7.5	0.2	43	220	B	Satisfactory
7	D/s Mandi, Beas River	7.50	6.0	0.9	94	540	C	Satisfactory
8	River Beas D/S Alampur	7.49	9.0	BDL	1100	3500	C	Satisfactory
9	River Beas D/S Jaisinghpur	7.18	8.9	BDL	350	920	C	Satisfactory
10	River Beas U/s Sujampur Tihra	8.05	8.8	BDL	79.0	220.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.05	8.7	BDL	140.0	320.0	B	Satisfactory
12	River Beas U/s Nadaun Town	8.08	8.8	BDL	130.0	340.0	B	Satisfactory
13	River Beas D/s Dehra	8.04	9.0	1.8	<1.8	240	B	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	7.95	9.1	BDL	17	94	B	Satisfactory
15	River Satluj at U/S Tatapani	8.04	8.5	BDL	39	1600	C	Satisfactory
16	River Satluj at U/S Rampur	8.10	8.9	BDL	17	280	B	Satisfactory
17	River Satluj at D/S Rampur	8.08	8.5	BDL	17	140	B	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.92	6.0	0.2	49	170	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	7.95	6.0	0.3	79	280	B	Satisfactory
20	River Satluj D/S Bhakhra	8.09	7.8	BDL	84.0	220.0	B	Satisfactory
21	River Ravi U/S Chamba	7.58	8.5	BDL	1600	>1600	D	Non-Satisfactory
22	River Ravi U/s STP Barga	7.63	8.5	BDL	70	140	B	Satisfactory
23	River Ravi D/s STP Bhagot	7.28	8.2	BDL	240	350	B	Satisfactory
24	River Ravi D/S Chamba	7.4	8.1	BDL	110	350	B	Satisfactory
25	River Ravi at Chamera Reservoir	7.66	9.0	BDL	700	3500	C	Satisfactory
26	River Ravi U/S Madhopur HWS	7.67	8.9	BDL	350	1600	C	Satisfactory

RIVER MONITORING FOR THE MONTH OF JULY 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.72	8.3	0.3	84	280	B	Satisfactory
2	River Beas, D/s Manali	7.21	7.8	2.0	110	540	C	Satisfactory
3	River Beas, U/s Kullu	7.58	7.9	0.4	94	350	B	Satisfactory
4	River Beas, D/s Kullu	7.78	7.2	0.7	240	920	C	Satisfactory
5	R.Beas, D/s Aut (1003)	7.86	7.3	0.2	58	280	B	Satisfactory
6	U/s Mandi, Beas River	Sample not collected due to road closure caused by heavy rainfall						
7	D/s Mandi, Beas River	8.16	6.0	0.5	94	280	B	Satisfactory
8	River Beas D/S Alampur	8.15	8.6	BDL	1300.0	5400	D	Non-Satisfactory
9	River Beas D/S Jaisinghpur	7.95	8.6	BDL	1400.0	5400	D	Non-Satisfactory
10	River Beas U/s Sujampur Tihra	8.15	8.2	1.20	79.0	240.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.11	8.1	1.30	110.0	350.0	B	Satisfactory
12	River Beas U/s Nadaun Town	8.12	8.2	1.30	94.0	350.0	B	Satisfactory
13	River Beas D/s Dehra	8.00	9.1	BDL	1300.0	3500	C	Satisfactory

14	River Satluj before conf. with River Spiti at Khab	8.15	9.2	BDL	6.8	70	B	Satisfactory
15	River Satluj at U/S Tatapani	8.23	8.5	BDL	21	220	B	Satisfactory
16	River Satluj at U/S Rampur	8.25	8.6	BDL	7.8	170	B	Satisfactory
17	River Satluj at D/S Rampur	8.24	8.5	BDL	70	1600	C	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.83	6.0	0.2	38	150	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	7.78	6.0	0.3	79	240	B	Satisfactory
20	River Satluj D/S Bhakhra	8.10	9.5	BDL	26.0	140.0	B	Satisfactory
21	River Ravi U/S Chamba	7.52	8.8	BDL	1300.0	3500	C	Satisfactory
22	River Ravi U/s STP Barga	7.06	8.7	BDL	490.0	2400	C	Satisfactory
23	River Ravi D/s STP Bhagot	7.04	8.2	BDL	460	1100	C	Satisfactory
24	River Ravi D/S Chamba	7.28	8.1	BDL	490.0	1300	C	Satisfactory
25	River Ravi at Chamera Reservoir	7.63	8.5	BDL	330	790	C	Satisfactory
26	River Ravi U/S Madhopur HWS	7.12	9.1	BDL	130.0	330	B	Satisfactory

RIVER MONITORING FOR THE MONTH OF AUGUST 2025

Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.48	8.1	0.2	43	210	B	Satisfactory
2	River Beas, D/s Manali	7.32	7.7	1.5	70	430	B	Satisfactory
3	River Beas, U/s Kullu	7.27	7.6	0.2	84	280	B	Satisfactory
4	River Beas, D/s Kullu	7.40	8.0	0.3	110	430	B	Satisfactory
5	R.Beas, D/s Aut (1003)	7.60	7.7	0.2	33	170	B	Satisfactory
6	U/s Mandi, Beas River	7.85	7.0	0.1	27	130	B	Satisfactory
7	D/s Mandi, Beas River	7.67	6.0	0.3	49	220	B	Satisfactory
8	River Beas D/S Alampur	8.04	8.2	1.8	BDL	310	B	Satisfactory
9	River Beas D/S Jaisinghpur	7.08	7.8	1.3	BDL	330	B	Satisfactory
10	River Beas U/s Sujampur Tihra	8.01	8.8	1.40	170.0	540.0	C	Satisfactory
11	River Beas D/s Sujampur Tihra	8.04	8.8	1.40	220.0	540.0	C	Satisfactory
12	River Beas U/s Nadaun Town	8.05	8.8	1.50	220.0	920.0	C	Satisfactory
13	River Beas D/s Dehra	8.53	7.6	1.0	790	2400	C	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	7.42	9.3	BDL	21	350	B	Satisfactory
15	River Satluj at U/S Tatapani	8.21	8.7	BDL	70	1600	C	Satisfactory
16	River Satluj at U/S Rampur	8.16	8.7	BDL	14	94	B	Satisfactory
17	River Satluj at D/S Rampur	8.14	8.5	BDL	24	920	C	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.85	6.5	0.1	43	140	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	7.67	6.8	0.2	46	210	B	Satisfactory
20	River Satluj D/S Bhakhra	8.11	9.5	BDL	33.0	350.0	B	Satisfactory
21	River Ravi U/S Chamba	7.85	8.5	1.3	BDL	790	C	Satisfactory
22	River Ravi U/s STP Barga	8.05	8.3	1.0	BDL	220	B	Satisfactory
23	River Ravi D/s STP Bhagot	8.18	8.2	1.3	20	330	B	Satisfactory

24	River Ravi D/S Chamba	8.17	8.2	1.1	BDL	130	B	Satisfactory
25	River Ravi at Chamera Reservoir	8.10	8.8	1.5	45	2200	C	Satisfactory
26	River Ravi U/S Madhopur HWS	8.24	8.5	BDL	210	1100	C	Satisfactory
RIVER MONITORING FOR THE MONTH OF SEPTEMBER 2025								
Sr. No.	Name of location	pH	D.O. mg/l	BOD mg/l	F.C. MPN /100ml	T.C. MPN /100ml	DBU	WQI
1	River Beas, U/s Manali	7.79	7.8	0.2	33	170	B	Satisfactory
2	River Beas, D/s Manali	7.32	7.7	1.6	94	540	C	Satisfactory
3	River Beas, U/s Kullu	7.93	7.8	0.2	110	430	B	Satisfactory
4	River Beas, D/s Kullu	7.80	7.9	0.5	140	920	C	Satisfactory
5	R.Beas, D/s Aut (1003)	7.73	7.7	0.4	120	430	B	Satisfactory
6	U/s Mandi, Beas River	7.80	7.0	0.1	23	170	B	Satisfactory
7	D/s Mandi, Beas River	7.77	6.5	0.4	79	540	C	Satisfactory
8	River Beas D/S Alampur	8.10	9.0	BDL	170	3500	C	Satisfactory
9	River Beas D/S Jaisinghpur	7.15	8.9	BDL	110	790	C	Satisfactory
10	River Beas U/s Sujampur Tihra	8.15	8.7	1.20	140.0	350.0	B	Satisfactory
11	River Beas D/s Sujampur Tihra	8.17	8.7	1.30	280.0	540.0	C	Satisfactory
12	River Beas U/s Nadaun Town	8.09	8.7	1.40	110.0	540.0	C	Satisfactory
13	River Beas D/s Dehra	7.85	9.0	1.2	240	2800	C	Satisfactory
14	River Satluj before conf. with River Spiti at Khab	8.05	9.3	BDL	6.8	170	B	Satisfactory
15	River Satluj at U/S Tatapani	8.23	8.7	BDL	2	140	B	Satisfactory
16	River Satluj at U/S Rampur	8.28	8.6	BDL	4.5	46	A	Satisfactory
17	River Satluj at D/S Rampur	8.25	8.5	BDL	94	1600	C	Satisfactory
18	U/s Slapper, Satluj River (1014)	7.99	6.5	0.2	31	170	B	Satisfactory
19	D/s Slapper, Satluj River after conf. of Beas River (1015)	8.05	6.6	0.4	79	350	B	Satisfactory
20	River Satluj D/S Bhakhra	8.20	9.2	BDL	110.0	280.0	B	Satisfactory
21	River Ravi U/S Chamba	8.00	8.5	1.4	700	3500	C	Satisfactory
22	River Ravi U/s STP Barga	7.90	8.2	1.0	940	5400	D	Non-Satisfactory
23	River Ravi D/s STP Bhagot	7.93	8.0	1.5	790	3500	C	Satisfactory
24	River Ravi D/S Chamba	7.79	8.0	1.2	170	2400	C	Satisfactory
25	River Ravi at Chamera Reservoir	8.05	9.1	1.2	-	490	B	Satisfactory
26	River Ravi U/S Madhopur HWS	8.15	8.9	BDL	460	1500	C	Satisfactory



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SHIMLA JAL PRABANDHAN NIGAM LIMITED

Annexure-IV

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(A jointly owned company of M.C. Shimla and Govt. of H.P.)

CIN- U74999HP2018SGC007069

Regd. Office: - US Club, Forest Road, Shimla-171001 (H.P)

Tel no. 0177-2650680

Email ID: sjpnlt@gmail.com

No. SJPNL/OA 673 of 2018/2025-26-4258-62

Dated: 12/02/2026

To

The Member Secretary,
H.P. State Pollution Control Board,
Him Parivesh, Phase -III, Shimla-9.

Subject: Submission of monthly progress report for the Rejuvenation of Polluted River Stretches in the whole State as per the revised format of Ministry of Jal Shakti, GoI in compliance to the Hon'ble National Green Tribunal order in OA No. 673 of 2018 titled News Item Published in "The Hindu" titled More River Stretches are now critically Polluted: CPCB"- Reg.

Sir,

This is with reference to Hon'ble NGT matter O.A. 673/2018 titled More river stretches are now critically polluted: CPCB.

In this context, the requisite information with respect to directions of Hon'ble NGT Matter in O.A. 673/2018 on the actions points pertains to Shimla Jal Prabandhan Nigam Limited (SJPNL) for the month of **January, 2026** is attached as **Annexure-A**.

o/c

Managing Director-cum-CEO,
Shimla Jal Prabandhan Nigam Limited,
US Club, Shimla-1.

Copy for information to:

1. The Director, Urban Development, Pallika Bhawan, Talland Shimla-2, H.P.
2. The Engineer-in-Chief, Jal Shakti Vibhag, Jal Shakti Bhawan, Himachal Pradesh, Shimla-5.
3. The General Manager, SJPNL, US Club, Shimla-1, H.P.
4. The Additional General Manager, SJPNL, Sewerage Division, US Club, Shimla-1, H.P.

o/c

Managing Director-cum-CEO,
Shimla Jal Prabandhan Nigam Limited,
US Club, Shimla-1.

National Mission for Clean Ganga
Format for submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018
(in compliance to NGT order dated 24.09.2020)

For the State of Himachal Pradesh

Overall Status of the Shimla City:

- I. Total Population: Urban & Rural Population separately: **2,15,000**
- II. Estimated Sewage Generation (MLD) : **29 MLD**
- III. **Details of Sewage Treatment Plant:**
- Existing no. of STPs and Treatment Capacity (in MLD): **6 No. of STPs and 46.96 MLD**
 - Capacity Utilization of existing STPs: **24.60 MLD**
 - MLD of sewage being treated through Alternate Technology: **4.40 MLD (Septic Tanks)**
 - Gap in Treatment Capacity in MLD: **Nil**
 - No. of Operational STPs: **06 No.**
 - No. of Complying STPs: **06 No.**
 - No. of Non-complying STPs: **Nil**

Details of each existing STP in Shimla City

S.No.	Location	Existing STP Capacity (MLD)	Capacity Being Utilized (MLD)	Operational Status of STP	Compliance Status of STP
1.	At Lalpani near Badagaon (STP Lalpani)	11.00+14.20 =25.20	13.00	Operational	Complying
2.	Below Malyana Bus Stand (STP Malyana)	3.22+5.2 = 8.42	3.90	Operational	Complying
3.	At Dhalli (STP Dhalli)	0.76+1.50= 2.26	1.20	Operational	Complying
4.	At Bermu (STP Snowdon)	1.35	1.10	Operational	Complying
5.	At Golcha (STP North Disposal)	5.80	4.70	Operational	Complying
6.	Below Andri (STP Summerhill)	3.93	0.70	Operational	Complying
	Total	46.96	24.60		

63
Details of under Construction STPs in Shimla City

431

S.No.	Location	Capacity of the Plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
1.	STP Lalpani	25.20 MLD	100%	20494	No gap in treatment capacity and daily sewage received.
2.	STP Malyana	8.42 MLD	100%	4440	No gap in treatment capacity and daily sewage received.
3.	STP Dhalli	2.26 MLD	100%	1366	No gap in treatment capacity and daily sewage received.
4.	STP Snowdon	1.35 MLD	Retrofitting of STPs is in progress	1025	March ,2026
5.	STP North Disposal	5.80 MLD		4782	
6.	STP Summer Hill	3.93 MLD	90% work completed rest is in progress	2049	
Total (MLD)		46.96		34156	

Details of Proposed STPs in Shimla City

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/Under Tendering/Work to be Awarded)	Likely Date of Completion
1.	At Dogra Bridge (STP Panthaghatti)	3.1 MLD	Construction of STP started at site.	-----
2.	At Totu Bhariyal (STP Totu)	2.0 MLD	Construction of STP started at site.	-----
3.	Dhalli-II (STP Dhalli-II)	1.4 MLD	Tender has been floated.	-----
4.	Mashobra (STP Mashobra)	1.65 MLD	Administrative approval & estimate sanction has been accorded and land transfer case is in progress.	-----
Total (MLD)		8.15		

**Himachal Pradesh
Jal Shakti Vibhag**

No. JSV-SE-(P&I-I) D-I-NGT (673/2018) /2026 11242-61

Dated: 24/02/2026

To

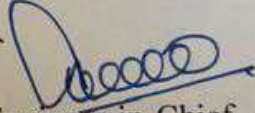
The Member Secretary,
Himachal Pradesh State Pollution Control Board (HPSPCB),
Him Parivesh Bhawan Phase-III,
Below BCS, New Shimla-09

Subject:

**Regarding 21st Central Monitoring Committee in NGT Matter OA
No.673 of 2018.**

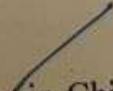
Kindly refer to your mail dated 3.02.2026 vide which revised MPR as per MoJS pertaining to JSV is enclosed for the 21st Central Monitoring Committee in NGT Matter OA No.673 of 2018 to be held on 27.02.2026.

DA: As above


Engineer-in-Chief,
Jal Shakti Vibhag,
Jal Shakti Bhawan, Shimla-05

Copy to:

1. All Chief Engineer under Jal Shakti Vibhag for information, confirmation and implementation of the sewerage schemes.
2. All The Superintending Engineer Jal Shakti Circle for information with request to submit the above report on monthly basis before 10th of every month.


Engineer-in-Chief,
Jal Shakti Vibhag,
Jal Shakti Bhawan, Shimla-05

Details of Sewage Treatment Plant (Except Shimla Town):

- Total no.of Existing STPs in Urban area : 69Nos.
- Total Treatment Capacity of STPs in Urban area(in MLD) : **100.663**
- Total Capacity Utilization of existing STPs in Urban area (Sewage inflow) (in MLD) : **63.87048**
- No. of Operational STPs : 68 Nos

Rural Sector:

- Total no. of Existing STPs in Rural area : 8 Nos.
- Total Treatment Capacity of STPs in Rural area (in MLD) : **7.543**
- Total Capacity Utilization of existing STPs in Rural area (in MLD) : **3.77**
- No. of Operational STPs : 7No
(1Nos damaged due to floods)

Details of each existing STP in the State (Except Shimla Town) Urban Sector

Details of STP (Operational) Urban Shimla Zone				
Sr. No.	Name of STP	Capacity (MLD)	Capacity Utilized (MLD)	Status of STP (Operational / Non-Operational)
1	Rampur-Khopri	1	0.85	Operational
2	Rampur-Chuhabag	0.5	0.47	Operational
3	Rohru- Near Radha Swami Petrol Pump	1.745	2	Operational
4	Jubbal- Below 22 KVSub-Station HPSEB Jubbal Ghunglidhar (Kanhhol)	0.651	0.35	Operational
5	Kotkhai Town - Zone II	0.305	0.06	Operational
6	Kotkhai Town - Zone III	0.163	0.04	Operational
7	Narkanda	0.45	0.25	Operational
8	Theog	1.15	0.2	Operational
9	Sunni	0.65	0.32	Operational
10	Paonta Sahib -Zone -1 (Devi Nagar)	0.44	0.44	Operational
11	Paonta Sahib-Zone -II (Main Bazar)	1	0.7	Operational
12	Paonta Sahib-Zone -III (Jambu Ka Khalla)	1.72	0.8	Operational
13	Solan, Shamti	2.9	1.8	Operational
14	Parwanoo	1	0.3	Operational

15	Arki Town	0.7	0.4	Operational
16	Nalagarh Town- Mandiyapur	3.62	1.37	operational
17	CETP Baddi	5.5	1.34	Is not maintained by JSV
18	Kunihar (newly added ULB)	0.9	0.69	operational
19	Khaneri	1.2	0.6	
Details of STP (Operational) Urban Hamirpur Zone				
20	Sh. Naina Devi Ji (Kola Toba dry nallah)	1.35	0.85	Operational
21	Ghumarwin (Bajohra MC ward)	1.2	1.2	Operational
22	Hamirpur Town-Zone No. I	3.13	2	Operational
23	Hamirpur Town -Zone No. II	1.35	1.35	Operational
24	Hamirpur Town- Zone No. III	0.68	0.68	Operational
25	Hamirpur- STP Ward No. 11	0.57	0.2	Operational
26	Nadaun/ Nagarda Nr Hospital	1.69	0.75	Operational
27	Sewerage scheme to Sujanpur Town (Zone 1) Near HPSEB sub Station Sujanpur	1.5	1.2	Operational
28	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	1.75	0.5	Operational
29	Jogindernagar-Village Majahrnoo	1.73	1.49	Operational
30	Sarkaghat-Paplog Zone B	0.7	0.37	Operational
31	Sarkaghat-Barchhwar Zone-C	1.67	1.35	Operational
32	Una- Chandarlok Colony for Zone D	0.65	0.24	Operational
33	Una- Rampur for Zone A&B	2.53	0.58	Operational
34	Mehatpur- Zone A,B & C - Basdhera	0.73	0.2	Operational
35	Gagret	3.14	0.05148	
36	Sandhole Phase -I(newly added ULB)	0.31	0.20	operational

Details of STP (Operational) Urban Mandi Zone				
37	Kullu Town- Lanka Bekar	2.57	2.55	Operational
38	Kullu Town-Bhootnath	2.5	2.46	Operational
39	Kullu Town-Badah	0.38	0.38	Operational
40	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	3	3	Operational
41	Bhunter -Mela Ground	0.99	0.99	Operational
42	Bhunter- Sarabai	0.46	0.45	Operational
43	Bhunter- Jarad	0.87	0.81	Operational
44	Mandi –Raghunath ka Padhar	3.83	3.5	Operational
45	Mandi- Khaliyar	0.47	0.46	Operational
46	Sundernagar (Chandpur)	4.5	3.25	Operational
47	Rewalsar (Chalahar)	0.35	0.1	Operational
Details of STP (Operational) Urban Dhramshala Zone				
48	Dharamshala- Chellian	6.1	4	operational
49	Dharamshala -Old Charri Road	0.2	0.2	operational
50	Dharamshala -Ramnagar	0.03	0.03	operational
51	Dharamshala- Bhagsu	0.052	0.052	operational
52	Dharamshala- Chellian Near Nag Mandir	0.165	0.165	operational
53	Dharamshala-Mela ground Gamru	1.4	1.1	operational
54	Nagrota (village Tharu near Baner Khad)	1.34	1.2	operational
55	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	1.4	1.25	operational
56	Kangra- STP Zone -I Near Senior Sec. School Kangra	1.68	1.68	operational
57	Kangra-STP Zone -II Near Bye pass Kangra	1.46	1.3	operational
58	Kangra- STP Zone -III Old Kangra near Fort	0.63	0.54	operational
59	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	0.351	0.35	operational

60-	Nurpur- On the left bank of Jabber Khad near Bodh	3.13	0.54	Operational
61	Dehra- Near Shamshan Ghat Dehra	1.38	1.38	operational
62	Jawalamukhi- Near Petrol Pump Ganju Bag	2.83	2.03	operational
63	Chamba - STP Barga -1	1.501	1.501	Operational
64	Chamba -STP Barga-2	0.77	0.77	Operational
65	Chamba -STP at Bhagot	0.89	0.89	Operational
66	Chamba-STP at Karian	0.49	0.4	Operational
67	Chowari	1.1	0.041	Operational
68	Chamba- Parel	0.87	0.31	operational
69	Dalhousie	2.7	0	non-operational
	SepticTanks			
1	Kotkhaitown- ZoneI SepticTank(200users)	0.105	0.01	Operational
2	Mehatpur-ZoneD Basdhera(SepticTank)	0.1	0.06	Operational
		0.205	0.07	

RuralSector

Shimla zone Rural areas STP				
1	R/Peo -Sarbo	1	0.95	operational
2	Sangla (Phase - II ,III,IV and V)	0.063	0.01	operational
3	Jhakri	1	0.69	operational
Hamirpur zone Rural areas STP				
4	Chintpurni-Zone-I	0.57	0.57	operational
5	Chintpurni-Zone- II	2.01	0.70	operational
6	Chintpurni-Zone- III	2.49	0.65	operational
Mandi zone Rural areas STP				
7	Marhi-Manali	0.2	0.2	operational
Dharamshala zone Rural areas STP				
8	Bharmour- Hadsar	0.21	0	non-operational(damaged during july 2023 floods)

Septic Tanks				
Sarahan	(4 No.)	0.124	0.124	Operational

Details of under construction STPs in the State (Except Shimla Town) Urban Sector:

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Sewerage Scheme to Rampur- Dakolar	1.16	95%	80%	May 2026
Rajgarh	1.19	10%	0%	31.03.2027
Talai	1.65	50%	0	31.03.2032
Santokhgarh	2.5	95%	0	30.06.2026 (subject to availability of funds)
Dharamshala-Naddi	0.144	100%	WORK IN PROGRESS	Completed but not commissioned
Parwanoo Zone-II	1	99%	80%	31.08.2026
Mandi- Khaliyar	1.5 (under upgradation)	93%	1402	APRIL 2026 Subject to availability of funds
Mandi-Raghunath ka Padhar	9.08 (under upgradation)	93%	4329	APRIL 2026 Subject to availability of funds
Dharamshala-Jatehar	0.06	100%	Not applicable since its FSSM unit.	Completed but not commissioned.
Bajnath-Paprola (Zone-I)	2.18	25%	Applicable after completion of STP- currently Nil	Mar 2027
Bajnath-Paprola (Zone-II)	1.46	70%	Applicable after completion of STP- currently Nil	Dec 2026
Hamirpur- Bajuri	1.06	(Land Dispute)	0	Mar 2027 subject to availability of fund and land
Nerchowk	3.36	0%	0	1.12.2027 subject to availability of funds
G Ghumarwin Tikkri	0.50	Work awarded	0	30.06.2027 (Subject to availability of funds) The work is not started yet due to site dispute. Efforts are being made to resolve site dispute. FCA case submitted for land acquisition.
Ghumarwin (Bajohra MC Ward)	0.5	15%	0	(Subjected to availability of funds)

Location of STP	Capacity(in MLD)	PhysicalProgress (STP) in % age	STATUS of I&D or house Sewer Connection	CompletionTimeline
Bhota	1.5	10%	0	(Subjected to availability of funds)
Kullu town badah (under upgradation from 0.38 to 1.5)	1.50	40%	362	Dec 2026 subject to availability of funds
Manali- khakhnal/Rangri	17.4	0%	0	1.12.2028 subject to availability of funds
Banjar(sarai)	1.00	10%	0	Mar 2027 subject to availability of funds
Bilaspur- below Luxmi Narayan Temple(STP-1)	3.4	5%	0	Mar 2027
Palampur- Rodi-2	2.1	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur-maranda-1	1.5	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur- maranda-2	2.4	Nil	Applicable after completion of STP- currently Nil	March 2028
Palampur-chimbalhar	0.5	Nil	Applicable after completion of STP- currently Nil	March 2028
Shahpur town	1.67	Work awarded	Applicable after completion of STP- currently Nil	Yet to start

RuralSector:

Location of STP	Capacity(in MLD)	PhysicalProgress (STP) in % age	STATUS of I&D or house Sewer Connection	CompletionTimeline
Trilokpur –KheriJohron	1.5	100%	90%	March 2026
KalaAmb	1.7	CETP (100%) Constructed by DIC	85%	STP is already operational and maintained by DIC
Bangana	0.40	90%	0	10% work is pending due to

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
				non-availability of funds and completion date is subject to availability of funds
Rarang	0.10	95%	60%	June 2027
Thunag	0.32	-	-	STP and network damaged and filled with debris during cloud burst on 30.6.2025
Sewerage Scheme Hatkoti	0.651	85%	60%	Mar 2027
Bharmour Zone-I	0.30	95%	Applicable after completion of STP-currently Nil	31.8.2026
Janjheli	0.64	-	-	STP and network damaged and filled with debris during cloud burst on 30.6.2025
Killar	0.59	100% Network in progress	Applicable after completion of STP-currently Nil	31.08.2026
Providing Sewerage Taklech in Tehsil Rampur	0.5	30%	30%	Dec-2026
Providing Sewerage Scheme to Neri, Sandhole, Datwar Sohar and Ghanalain Tehsil Sandhole	0.78	95%	0	Dec 2026 (subject to availability of funds)
Bharmour Zone-II	1.00	65%	Applicable after completion of STP-currently Nil	31.12.2026
Providing Sewerage Scheme to Garola and Adjoining Village In Tehsil Bharmour Distt. Chamba	0.6	0%	Applicable after completion of STP-currently Nil	31.6.2027
Providing Sewerage system to GP Barandain Tehsil Nurpur	0.6		Applicable after completion of	31.8.2026

Location of STP	Capacity (in MLD)	Physical Progress (STP) in %	STATUS of I&D or house Sewer Connection	Completion Timeline
		90%	STP-currently Nil	
Providing Seweragesystem to Jassur & adjoining area in TehsilNurpur	1.10	40%	Applicable after completion of STP-currently Nil	31.12.2026
Providing Sewerage Scheme Chatrari in Gram Panchayat ChatrariTehsil& District Chamba	0.15	35%	Applicable after completion of STP-currently Nil	31.6.2027
DPR for providing sewerage scheme with STP and Augmentation of water supply schemes for Rehanareaetc.in tehsil Fatehpur Distt Kangra.	1.15	80%	Applicable after completion of STP-currently Nil	31.6.2026
Providing Sewerage Scheme Kot, RossoandThana areainTehsil Dharampur				
Kot	0.106	65%		Dec 2026 (Subjected to availability of funds)
Rosso	0.10	8%		
Thana	0.10	5%		
Chitkul	0.4	30%	0%	Oct 2026
Kalpa	0.42	50%	80%	Sep 2026
Providing Seweragescheme to heritagevillage Garli & Pragpur in Tehsil Pragpur	0.67	10%	Applicable after completion of STP-currently Nil	31.12.2027
Providing Seweragescheme to Udaipur Khas in GP Udaipur Tehsil & Distt. Chamba	0.48	20%	Applicable after completion of STP-currently Nil	31.12.2027
Providing Sewerage SchemeMehlain Gram Panchayat Mehla Tehsil & District Chamba	0.34	10%	Applicable after completion of STP-currently Nil	31.12.2026
Providing sewerage scheme to adjoining GP	2.5	work awarded	Applicable after completion of	31.07.2026

Location of STP	Capacity (in MLD)	Physical Progress (STP) in % age	STATUS of I&D or house Sewer Connection	Completion Timeline
Birta, Ghukari, Lalehar, Mator and Natehar etc. of Kangra town in Tehsil & Distt. Kangra (HP) zone -I			STP-currently Nil	
ZONE –II (including wet well 0.38+1.40)	1.78	Work awarded	Applicable after completion of STP-currently Nil	Not started
DPR for providing sewerage scheme to Nagrota Surian in Tehsil Jawali	1.87	20%	Applicable after completion of STP-currently Nil	31.03.2027
Providing sewerage facility to village GP Hatwas, Kheerchamba Tharu, Kowari and adjoining areas in Tehsil Nagrota Bagwan	2.6+0.3	10%	Applicable after completion of STP-currently Nil	31.03.2028
Providing Sewerage scheme to Nichar and EMRS Nichar in GP Nichar	0.45	10%	0	Oct 2026
Providing Sewerage scheme to village Pangi in GP Pangi Tehsil Kalpa	0.42	10%	20%	Oct 2026
Providing Sewerage scheme to Namgia village in G.P. Namgia Tehsil,	0.20	50%	80%	Sep 2026
Providing Sewerage facilities including STP to Tabo and Lari adjoining areas in GP Tabo				
Tabo	0.2	0%	0	Sep 2027
Lari	0.13	0%	0	Sep 2027
Providing sewerage scheme to Kaza village in GP KAZA (STP component only)	0.41	0%	0%	Oct 2027

Details of proposed STPs in the State (Except Shimla Town)**Urban Sector:**

Location of STP	Capacity of STP proposed (in MLD)	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
Chopal	0.60	Tender has been canceled	Non- availability of funds
Nerwa	0.66	A/A and E/S has been accorded. Action is held up due to non-availability of budget	Non- availability of funds (not started)
Bilaspur-Lower Lakhanpur (STP-2)	2	0%	Mar 2027
Palampur Nihang	0.5	Tendering/work to be awarded	Yet to start
Jawali Town	1.50	Tendering/work to be awarded	Yet to start
Palampur Rodi -1	1.5	Tendering/work to be awarded	Yet to start
Mehatpur-Zone-E&FBasdhera	1.30	At DPR stage	As per availability of funds
Chirgaon	0.70	At DPR stage	As per availability of funds
shadabhai	7 (proposed for upgradation from 0.46 to 7)	At DPR stage	subject to approval; from funding agency
Nirmand	0.93	At DPR stage	Funded under SBM (Unavailability fund further action could not be taken)
Solan-Zone-1 (Below Khundi Dhar) near Shamti	6.35	At DPR stage	As per availability of funds
Solan-Zone-II	3.4		
Solan Zone-III	2.6		
Solan Zone-IV	0.70		
Kandaghat	Phase I: 0.20 Phase II: 0.93	At DPR stage	As per availability of funds
Tahliwal	1	At DPR Stage	As per availability of funds

Daulatpur	1	At DPR Stage	As per availability of funds
Amb	1.9	At DPR Stage	As per availability of funds
Lunkhari khad (under sewerage scheme bangana town)	0.85	At DPR Stage	As per availability of funds
Karsog	1.93	At T/S stage	Under tendering tentative date of completion Dec 2028
Nahan-Zone-I	4.58	TS under preparation	April 2028 subject to availability of funds
Nahan-Zone-II	2.92		
Nahan-Zone-III	1.28		

RuralSector:

Location of STP	CapacityofSTP proposed (in MLD)	StatusofProject(at DPR Stage/ Under Tendering/Workto be Awarded)	LikelyDateof Completion
Providing Sewerage Scheme to Dharampur, Banwar, Richali and adjoining area in Tehsil Dharampur			
Dharampur	0.3	0	Dec 2027 (Subjected to availability of funds)"
Banwar	0.2		
Richhali	0.1		
Providing Seweragescheme to SeothKhanoud Proun Tehsil Dharampur	0.2 0.1	Under tendering	Mar 2027 (Subjected to availability of funds)"
Providing Seweragescheme to Chowki, Rakhera and RiyurTehsil Dharampur			
Chowki	0.171	Under tendering	Mar 2027 (Subjected to availability of funds)
Rakhera	0.1		
Riyur	0.14		

Sangla(Phase I)	0.039	At DPR Stage	
Keylong(Zone-I)	340 KLD	Scheme re-approved under PMJKV T/S under process	Dec 2028 (Subjected to availability of funds)
Keylong(Zone-II & Zone-III)	400 KLD		
UdaipurZone-I	0.22	At DPR stage	Subject to approval from funding agency.
UdaipurZone-II	0.26		
Zone-A(Ajnoli)	0.50	At DPR Stage	Subject to approval from funding agency
Zone B(at lower Kotla)	0.50		

IX Details of Alternate Treatment Technology being adopted by the State/UT

Septic tanks have been provided either at Community Level or by the individual households and Himachal Pradesh is one of the states in the country which has achieved ODF status. In Rural Areas FSSM is being introduced under SBM(G).

Point XIV Groundwater Regulation

The State of Himachal Pradesh has put in place a comprehensive statutory framework under the Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Act, 2005 amended on 2022, and Guidelines to control and regulate groundwater extraction in Himachal Pradesh 2021. The entire geographical area of the State stands notified under the Act and, therefore, its provisions are uniformly applicable throughout Himachal Pradesh without any exception. A designated Ground Water Authority has been constituted with statutory powers to regulate and control groundwater development and management across the State. The Authority is empowered to grant or refuse permits for groundwater extraction, register existing and new users and drilling agencies, and impose conditions on abstraction based on aquifer status, recharge potential and sustainability criteria. Groundwater extraction for commercial, industrial, infrastructure and other large-scale purposes is allowed only after detailed scrutiny of hydrogeological data, scientific assessment of availability and compliance with prescribed technical norms. Installation of water meters, submission of periodic extraction data, maintenance of

records and payment of applicable charges are mandatory. The Act further provides for inspection, sealing of illegal bore wells, levy of penalties and other enforcement actions in cases of non-compliance. Through State-wide notification, scientific monitoring, regulatory scrutiny and enforcement mechanisms, the State has ensured that groundwater abstraction remains within sustainable limits and is subject to continuous oversight.

Point XV Good Irrigation Practices being adopted by the state

The State is implementing integrated water management practices covering both surface water and groundwater sources to enhance water use efficiency and reduce stress on natural resources. Promotion of micro-irrigation systems such as drip and sprinkler irrigation, scientific irrigation scheduling, crop diversification towards less water-intensive crops and improved on-farm water management practices are being actively pursued.

The State is adopting and implementing guidelines under the Pradhan Mantri Krishi Sinchayee Yojana and undertaking modernization of Command Area Development under centrally sponsored programmes with the objective of "more crop per drop." These initiatives include canal and field channel lining, strengthening of distribution networks, reduction of conveyance losses and improvement of on-farm infrastructure. Such measures contribute to optimal utilization of both surface and groundwater resources and support long-term sustainability.

Point No. XVI Rainwater Harvesting and Recharge Measures

Rainwater harvesting in the State is being implemented in alignment with the Government of India's "Jal Shakti Abhiyan: Catch the Rain Campaign," with the theme "Catch the Rain where it falls, when it falls." State and district-level committees have been constituted for coordinated implementation. At the State level, the Chief Secretary chairs the Committee. As per notification dated 07.04.2022, the Secretary, Jal Shakti Abhiyan has been designated as the State Nodal Officer and the Engineer-in-Chief as Member Secretary. At the district level, the Deputy Commissioner functions as Chairperson and the ADM/ADC as Member Secretary.

District-wise progress is available on the MIS portal (<https://jsactr.mowr.gov.in/Website/index.aspx>), ensuring transparency and monitoring.

Under the Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Act, 2005 as amended in 2022, statutory provisions mandate installation of rainwater harvesting and artificial recharge structures for specified categories of buildings, industries and large water users. Grant of groundwater extraction permits is linked with creation of recharge structures proportionate to the volume of abstraction.

In addition, conservation of surface runoff through construction of check dams, percolation tanks, contour trenches and other watershed structures is being undertaken to augment.

XVII Demarcation of Floodplain and removal of illegal encroachments:

In this context it is submitted that Flood Plain Zoning (FPZ), as recommended by the Central Water Commission, is proposed to be implemented as a key non-structural flood mitigation measure in the State of Himachal Pradesh. Accordingly, Flood Plain Zoning studies have been proposed for five major river basins, namely:

1. Satluj River
2. Beas River
3. Ravi River
4. Chenab River
5. Yamuna River

A total of eleven (11) Flood Plain Zoning study schemes amounting to Rs. 31.17 crore have been proposed and submitted to SDMA for further funding. Further, one Flood Plain Zoning scheme amounting to Rs. 6.61 crore in the Beas Basin covering Kullu and Mandi districts has already been sanctioned. The work has been awarded and the survey work is presently in progress. Implementation of Flood Plain Zoning will facilitate scientific identification of flood risk areas, minimize flood-related losses, prevent further encroachments, and strengthen long-term disaster preparedness and sustainable river corridor management in the State.

XVIII Maintaining minimum e-flow of river: Not under the purview of JSV.

XIX Plantation activities along the Rivers: Not under the purview of JSV.

XXI Reuse of Treated Water: JSV is providing facility for bulk water user at all the STPs to enable drawing the effluent for reuse. Tertiary treatment shall also be provided as per requirement of the Bulk Users.